

ORISSA HIGH COURT

FILING REPORT AS ON :29/05/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0006017/2023	SWAGAT PATTANAIK @ GUDDU VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	AIR FIELD P.S. /103 /2023 J.M.F.C.,BHUBANESWAR(Khordha) CT/0000328/2023
2	BLAPL/0006018/2023	SANJAYA PRADHAN @ LANDA @ NANDA VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	CHANDANPUR /36 /2020 SPECIAL JUDGE, PURI(Puri) Spl/0000032/2020
3	BLAPL/0006019/2023	SANKAR SAHU VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	GOSANINUAGAM /87 /2020 3RD ADDL.SESSION JUDGE CUM SPL.JUDGE,BERHAMPUR(Ganjam) ST/0000111/2023
4	BLAPL/0006020/2023	TRIDEV PANDIT VS STATE OF ODISHA	JAYADEBA BEHERA VS	/ /0 SPECIAL JUDGE,NAYAGARH(Nayagarh) Spl/0000024/2023
5	BLAPL/0006021/2023	BHAJAN MEHER VS STATE OF ODISHA	UMAKANTA BARIK VS	DHARAMGARH /151 /2021 ASST. SESSIONS JUDGE,DHARAMGARH(Kalahandi) CT/0000010/2023
6	BLAPL/0006022/2023	CHIKU MOHAPATRA VS STATE OF ODISHA	MANAS RANJAN PANDA VS	SATYABADI /61 /2022 J.M.F.C. (II), PURI(Puri) GR/0000386/2022
7	BLAPL/0006023/2023	SATANTAR GOND @ SANTER VS STATE OF ODISHA	UMAKANTA BARIK VS	RAIGHAR /213 /2022 ADJ,UMERKOTE(Nabarangapur) CT/0000033/2023
8	BLAPL/0006024/2023	BHOOT SINGH @ BHOOPAT SINGH VS STATE OF ODISHA	JAGABANDHU SAHU VS	/ /0 A.D.J.,PADAMPUR(Bargarh) Spl/0000023/2023
9	BLAPL/0006025/2023	SHYAMA @ SAMAL @ KAILASH SAHU VS STATE OF ODISHA	JAGABANDHU SAHU VS	BIJEPUR /204 /2022 J.M.F.C.-ADDL.CIVIL JUDGE (JD),SOHELLA(Bargarh) GR/0000560/2022
10	BLAPL/0006026/2023	SUBHAM KUMAR DAS @ DASH @ MUNA VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	SAHID NAGAR P.S. /129 /2023 J.M.F.C. (III) BHUBANESWAR(Khordha) CT/0000295/2023
11	BLAPL/0006027/2023	SUJIT BEHERA VS STATE OF ODISHA	SAROJ KUMAR DASH VS	BANDAR MARINE /13 /2023 S.D.J.M.,JAGATSINGHPUR(Jagatsinghapur) GR/0000258/2023

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12	BLAPL/0006028/2023	SANJAYA KUMAR JENA VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	BOLAGARH P.S. /303 /2022 A.D.J.,BHUBANESWAR(Khordha) TR/0000006/2023
13	BLAPL/0006029/2023	TARIQUE ANWAR VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	PLANTSITE /100 /2023 SPECIAL JUDGE,ROURKELA(Sundargarh) Spl/0000004/2023
14	BLAPL/0006030/2023	BIJAY KUMAR DAS VS STATE OF ODISHA	CHIRANJIB ROUT VS	COLLIERY /431 /2022 A.D.J.,TALCHER(Anugul) CT/0000224/2022
15	BLAPL/0006031/2023	SUKDEB KHARA VS STATE OF ODISHA	ANIRUDHA DAS VS	CHITRAKONDA /50 /2021 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000051/2021
16	BLAPL/0006032/2023	CHANDAN @ BISWARANJAN MAHARANA VS STATE OF ODISHA	SOUGAT DASH VS	MAHILA P.S. BUXIBAZAR /32 /2020 SPECIAL COURT,CUTTACK(Cuttack) Spl/0000039/2020
17	BLAPL/0006033/2023	SAILABALA MISHRA VS STATE OF ODISHA	NIRMAL KISHORE RATH VS	POLASARA PS /255 /2023 JMFC, POLSARA(Ganjam) GR/0000253/2023
18	BLAPL/0006034/2023	SULEMAN HARO VS STATE OF ODISHA	SOUGAT DASH VS	HATIBARI /134 /2022 ASST. SESSIONS JUDGE,ROURKELA(Sundargarh) ST/0000044/2023
19	BLAPL/0006035/2023	MD. JAVED @ JAVED IQBAL VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	BAMBARI /16 /2021 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Kendujhar) GR/0000088/2021
20	BLAPL/0006036/2023	SUCHISMITA SUAR VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	JEYPORE VIGILANCE /8 /2023 SPL. JUDGE (VIG),BHAWANIPATNA(Kalahandi) GR/0000004/2023
21	BLAPL/0006037/2023	BIKRAM MAJHI VS STATE OF ODISHA	SIDHANT KUMAR JENA VS	KESINGA /183 /2022 J.M.F.C., KESINGA(Kalahandi) CT/0000176/2022
22	BLAPL/0006038/2023	JADUMANI PRADHAN VS STATE OF ODISHA	NIRMAL KISHORE RATH VS	POLASARA PS /255 /2023 JMFC, POLSARA(Ganjam) GR/0000253/2023
23	BLAPL/0006039/2023	SABITA DAS	MANAS CHAND	EOW,BHUBANESWAR /8 /2023

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS STATE OF ODISHA	VS	S.D.J.M.,BHUBANESWAR(Khordha) CT/0000336/2023
24	BLAPL/0006040/2023	SOUMYA@SOUMYA RANJAN ROUTRAY VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KHURDA SADAR /165 /2023 1ST ADJ CUM SPL.JUDGE,KHURDA(Khordha) TR/0000057/2023
25	BLAPL/0006041/2023	MANORANJAN PRADHAN@CHHABI VS STATE OF ODISHA	SARADA PRASAD DASH VS	DELANGA /167 /2022 SPECIAL JUDGE, PURI(Puri) TR/0000086/2022
26	BLAPL/0006042/2023	MANGU @ MANGULI SAHOO VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	/ /0 DISTRICT & SESIONS JUDGE,BHUBANESWAR(Khordha) TR/0000264/2023
27	BLAPL/0006043/2023	SANJAY DAS VS STATE OF ODISHA	BIKRAM KESHARI RAJ VS	/ /0 SPECIAL COURT,CUTTACK(Cuttack) 2(A)CC/0000052/2023
28	BLAPL/0006044/2023	BHISMA BEHERA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	/ /0 SPECIAL COURT,CUTTACK(Cuttack) 2(A)CC/0000069/2023
29	BLAPL/0006045/2023	M. ASHOK @ ASOHK VS STATE OF ODISHA	ARIJEET MISHRA VS	RAJNAGAR /386 /2022 J.M.F.C., RAJNAGAR(Kendrapara) GR/0000478/2022
30	BLAPL/0006046/2023	PRAMOD KUMAR BEHERA VS STATE OF ODISHA	DEEPAK KUMAR SAHOO VS	LAXMISAGAR P.S. /129 /2023 DISTRICT & SESIONS JUDGE,BHUBANESWAR(Khordha) TR/0000177/2023
31	BLAPL/0006047/2023	JADA @ HATADA NAYAK @ JADA NAYAK VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	SORO /458 /2012 AD HOC ADDL. SESSIONS JUDGE (FTSC), BALASORE(Baleshwar) ST/0000011/2018
32	BLAPL/0006048/2023	PIYUSH HIRANI VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	JONK /96 /2023 S.D.J.M.-CIVIL JUDGE (JD),NAWAPARA(Nuapada) CT/0000275/2023
33	BLAPL/0006049/2023	SUBASH SAHOO @ SUBASH SAHU VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	INFOCITY PS /177 /2023 DISTRICT & SESIONS JUDGE,BHUBANESWAR(Khordha) TR/0000279/2023
34	BLAPL/0006050/2023	ANILA KUMAR PANDA VS	SUDEEP KUMAR SARANGI VS	CHANDRASEKHARPUR /205 /2023 DISTRICT & SESIONS JUDGE,BHUBANESWAR(Khordha)

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35	BLAPL/0006051/2023	STATE OF ODISHA SHYAMAGHANA ROUT VS	BIJAYA KUMAR NAYAK(3) VS	TR/0000223/2023 NAYAGARH SADAR /68 /2023 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH(Nayagarh)
36	BLAPL/0006052/2023	STATE OF ODISHA ADITYA NARAYAN MOHANTY VS	BASUDEV PUJARI VS	GR/0000275/2023 CHATRAPUR /256 /2023 S.D.J.M.-CIVIL JUDGE (JD),CHATRAPUR(Ganjam)
37	BLAPL/0006053/2023	STATE OF ODISHA MAHESWAR JAGADALA VS	JUGALA KISHORE PANDA VS	GR/0000441/2023 MANAMUNDA /54 /2023 J.M.F.C.,KANTAMAL(Baudh)
38	BLAPL/0006054/2023	STATE OF ODISHA SUBASHISH ROURAY VS	SAMIR KUMAR MISHRA VS	CT/0000039/2023 CHHENDIPADA /84 /2023 J.M.F.C.,CHHENDIPADA(Anugul)
39	BLAPL/0006055/2023	STATE OF ODISHA SADHABANI SWAIN VS	JUGALA KISHORE PANDA VS	GR/0000170/2023 / /0 DISTRICT & SESIONS JUDGE,BHUBANESWAR(Khordha)
40	BLAPL/0006056/2023	STATE OF ODISHA AKSHAYA KUMAR SAHOO VS	ARUN KUMAR MISHRA VS	TR/0000251/2023 LALBAG /79 /2023 S.D.J.M.,CUTTACK SADAR(Cuttack)
41	BLAPL/0006057/2023	STATE OF ODISHA SANJAY KUMAR SAHU VS	SIDHARTHA MISHRA VS	GR/0000214/2023 CUTTACK VIGILANCE /13 /2023 SPECIAL JUDGE(VIGILANCE),DHENKANAL(Dhenkanal)
42	BLAPL/0006058/2023	STATE OF ODISHA KAILASH BAG VS	UDIT RANJAN JENA VS	GR/0000005/2023 TUSRA /283 /2016 DISTRICT & SESSIONS JUDGE,BOLANGIR(Balangir)
43	BLAPL/0006059/2023	STATE OF ODISHA ASRUMOCHAN DASH VS	SANJIB KUMAR BHANJADEO VS	SC/0000025/2017 / /0 1ST ADJ CUM SPL.,JUDGE,KHURDA(Khordha)
44	BLAPL/0006060/2023	STATE OF ODISHA CHINMAY SWAIN VS	BALARAM NAYAK VS	TR/0000054/2023 MARKAT NAGAR /42 /2023 J.M.F.C,CUTTACK(Cuttack)
45	BLAPL/0006061/2023	STATE OF ODISHA JALANDHAR PRADHAN VS STATE OF ODISHA	UDIT RANJAN JENA VS	GR/0000186/2023 KANAS /63 /2001 1ST A.D.J.,PURI(Puri) ST/0000050/2006

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46	BLAPL/0006062/2023	HRUSIKESH DAS VS STATE OF ODISHA	RAJALAXMI BISWAL VS	KANIHA /341 /2022 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Anugul) GR/0002926/2022
47	BLAPL/0006063/2023	NAKULA MUNDA VS STATE OF ODISHA	RATNAKAR SAHOO VS	TELKOI /223 /2022 J.M.F.C.,TELKOI(Kendujhar) GR/0000218/2022
48	BLAPL/0006064/2023	RAJ KAPOOR VS STATE OF ODISHA	UDIT RANJAN JENA VS	BOLANGIR TOWN /120 /2023 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000017/2023
49	BLAPL/0006065/2023	SUSHANTA PANDA VS STATE OF ODISHA	PRATIK NAYAK VS	/ /0 3RD ADDL.SESSION JUDGE CUM SPL.JUDGE,BERHAMPUR(Ganjam) 2(A)CC/0000025/2021
50	BLAPL/0006066/2023	NAKULA MUNDA VS STATE OF ODISHA	RATNAKAR SAHOO VS	TELKOI /197 /2022 J.M.F.C.,TELKOI(Kendujhar) GR/0000193/2022
51	BLAPL/0006067/2023	RANJAN KUMAR SAMAL @ RANJAN SAMAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BADACHANA /452 /2021 DIST.& SESSIONS JUDGE,JAJPUR(Jajapur) CT/0000065/2021
52	BLAPL/0006068/2023	TARANISEN POTHAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BAMBARI /74 /2023 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Kendujhar) GR/0000403/2023
53	BLAPL/0006069/2023	LADA DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GOCHHAPADA /8 /2021 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000010/2021
54	BLAPL/0006070/2023	BUDHU @ RAJU GOPE VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BAMBARI /74 /2023 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Kendujhar) GR/0000403/2023
55	BLAPL/0006071/2023	SUNIL NAIK VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	/ /0 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000062/2023
56	BLAPL/0006072/2023	KORU@BISWABHUSAN BARIK VS STATE OF ODISHA	BALAKRUSHNA RAY VS	SATYABADI /54 /2023 J.M.F.C. (II), PURI(Puri) GR/0000140/2023
57	BLAPL/0006073/2023	MAHABIR MUKHI	BIREN SANKAR TRIPATHY	LAHUNIPADA /176 /2022

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0006074/2023	ARCHANA PATRA	SATYAJIT MOHAPATRA	AIRPORT /174 /2023
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0006075/2023	SACHIDANANDA @ CHHACHIA PATRI	CHITTARANJAN SWAIN	ATHGARH /61 /2023
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0006076/2023	MD. JAVED SAIFI	PRATIK NAYAK	EOW,BHUBANESWAR /9 /2022
		VS	VS	S.D.J.M.,BHUBANESWAR(Khordha)
		STATE OF ODISHA		CT/0002402/2022
61	BLAPL/0006077/2023	MD. IKRAM	SANJIB KUMAR BHANJADEO	/ /0
		VS	VS	SPECIAL COURT,CUTTACK(Cuttack)
		STATE OF ODISHA		2(A)CC/0000054/2023
62	BLAPL/0006078/2023	SUSANTA KUMAR PRADHAN	ASUTOSH TRIPATHY	PARJANG /80 /2014
		VS	VS	()
		STATE OF ODISHA		//
63	BLAPL/0006079/2023	MANTU PAIKARAY	RAMESH CHANDRA MAHARANA	KHANDAGIRI P.S. /143 /2023
		VS	VS	()
		STATE OF ODISHA		//
64	BLAPL/0006080/2023	ABUA @ BRAJABANDHU SETHI	PRIYADARSAN PATTNAIK	BRAHMAGIRI /26 /2019
		VS	VS	()
		STATE OF ODISHA		//
65	BLAPL/0006081/2023	JYOTI PRAKASH NATH @ JAYA PRAKASH NATH	SAMBHU CHARAN NATH SHARMA	ALAKUNDA /38 /2023
		VS	VS	S.D.J.M.,JAJPUR(Jajapur)
		STATE OF ODISHA		CT/0000646/2023
66	BLAPL/0006082/2023	NIRANJAN NAIK	AMITAV TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
67	BLAPL/0006083/2023	PADMAN MUDULI	ANIRUDHA DAS	ORKEL /9 /2023
		VS	VS	()
		STATE OF ODISHA		//
68	BLAPL/0006084/2023	GOPINATH KISAN	SUSANTA KUMAR TRIPATHY	RAYAGADA TOWN /90 /2023
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
69	BLAPL/0006085/2023	STATE OF ODISHA SK.JAMARUDDIN @ SK.JAMALADDIN VS	BASANTA KUMAR DAS VS	// BETNOTI /172 /2023 ()
70	BLAPL/0006086/2023	STATE OF ODISHA DEBASISH GIRI @ MANTY @ MANTU GIRI @ DEVASISMAJYOTI SAHOO VS	VS VS	// BRAJARAJNAGAR /47 /2023 ASST SESSIONS JUDGE, JHARSGUDA(Jharsuguda) CT/0000027/2023
71	BLAPL/0006087/2023	STATE OF ODISHA KISHAN SINGH VS	BASANTA KUMAR DAS VS	BANGRIPOSI /233 /2022 ()
72	BLAPL/0006088/2023	STATE OF ODISHA RAJESH JAL VS	BIKASH KUMAR DASH VS	// NAKTIDEUL /38 /2023 ()
73	BLAPL/0006089/2023	STATE OF ODISHA NANDALAL CHOUDHURY VS	SUSHANTA KUMAR JOSHI VS	// / /0 ()
74	BLAPL/0006090/2023	STATE OF ODISHA GANESH MALIK VS	ARIJEET MISHRA VS	// JAJPUR ROAD /166 /2023 ()
75	BLAPL/0006091/2023	STATE OF ODISHA UJIR KHAN VS	SATYA RANJAN MULIA VS	// BHARATPUR PS /163 /2023 ()
76	BLAPL/0006092/2023	STATE OF ODISHA BABU @ SK. MUSTAKIM @ MUSTAKIAM @ SK. MUSTAKIM VS	ARIJEET MISHRA VS	// PATTAMUNDAI /206 /2022 ()
77	BLAPL/0006093/2023	STATE OF ODISHA SK. ABDUL HAYEE VS	SATYA RANJAN MULIA VS	// EOW,BHUBANESWAR /16 /2023 ()
78	BLAPL/0006094/2023	STATE OF ODISHA BHAGABAN PRADHAN VS	SAMARENDRA BAHADUR VS	// CHARMAL /17 /2023 ()
79	BLAPL/0006095/2023	STATE OF ODISHA TULARAM HARIJAN VS	ARIJEET MISHRA VS	// KORAPUT TOWN /241 /2022 ()
		STATE OF ODISHA		//

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80	BLAPL/0006096/2023	KANDA@ NILA TAKRI VS STATE OF ODISHA	ARIJEET MISHRA VS	BOIPARIGUDA /11 /2017 () //
81	BLAPL/0006097/2023	BHARAT SARTHI VS STATE OF ODISHA	SATYABRATA PANDA VS	GHANTAPADA /35 /2023 () //
82	BLAPL/0006098/2023	AMIYA MOHANTY@NIKIN VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	BHANJANAGAR /49 /2021 () //
83	BLAPL/0006099/2023	AJAYA MUNI VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KODALA /214 /2023 () //
84	BLAPL/0006100/2023	HARIHAR PARSURAM JATWAR VS STATE OF ODISHA	SATYABRATA PANDA VS	GHANTAPADA /35 /2023 () //
85	BLAPL/0006101/2023	SUKU DARLI VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	MACHHKUND /11 /2023 () //
86	BLAPL/0006102/2023	PRAFULLA DASH VS STATE OF ODISHA	JNYANANANDA PANDA VS	BHAWANIPATNA TOWN /50 /2023 () //
87	BLAPL/0006103/2023	RAJ KUMAR SAHU VS STATE OF ODISHA	JNYANANANDA PANDA VS	KESINGA /129 /2023 () //
88	BLAPL/0006104/2023	KANHU CHARAN BISOYI VS STATE OF ODISHA	SUJIT KUMAR PATNAIK VS	SURADA /32 /2016 () //
89	BLAPL/0006105/2023	HARDEV KUSHAWAHA VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	/ /0 () //
90	BLAPL/0006106/2023	MAKURU JUANGA VS STATE OF ODISHA	LALITENDU BHUYAN VS	PANDAPADA /8 /2019 () //
91	CMP/0000606/2023	SAHADEV SWAIN	SUKANTA KUMAR NAYAK	//

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		VS	VS	()
92	CMP/0000607/2023	KAPILA KHUNTIA BASANTI DEI	SUKANTA KUMAR NAYAK	//
		VS	VS	//
93	CMP/0000608/2023	JAGANNATH DAS LAXMIPRIYA BEHERA	ASHOK KUMAR SAHOO	A.D.J.,BHADRAK(Bhadrak) RFA/0000052/2018
		VS	VS	//
94	CMP/0000609/2023	RUKMANI DEI SUSANTA KUMAR SAMANTARAY	MAHESWAR MOHANTY	CIVIL JUDGE (JD),KENDRAPARA(Kendrapara) CS/0000284/2021
		VS	VS	//
95	CONTC/0003681/2023	BANKANIDHI SAHOO MANOJ KUMAR JENA	ADV.	DISTRICT AND SESSIONS JUDGE,NAYAGARH(Nayagarh) Fao/0000005/2022
		VS	VS	//
96	CONTC/0003682/2023	DR.SANTOSH KUMAR PATRA, C.D.M.O., BHADRAK NARAYAN CHANDRA SAHOO	BIKRAM KUMAR BEHERA	//
		VS	VS	()
97	CONTC/0003683/2023	ASWATHY S, I.A.S. HARIPRIYA PRADHAN	ADV.	//
		VS	VS	()
98	CONTC/0003684/2023	SHINDE DATTATRAYA BHAUSAHEB, COLLECTOR, BALASORE SANJURANI DUTTA	ADV.	//
		VS	VS	()
99	CONTC/0003685/2023	SHINDE DATTATRAYA BHAUSAHEB, COLLECTOR, BALASORE PRABINA KUMARI MOHURIA @ PRABINA MOHURIASURYAKANTA DASH	ADV.	//
		VS	VS	()
100	CONTC/0003686/2023	DEORANJAN KUMAR SINGH, IAS ASHOK KUMAR BEHERA	KHIROD KUMAR SWAIN	//
		VS	VS	()
101	CONTC/0003687/2023	V.V.YADAV, IAS KRISHNA CHANDRA JENA	KRISHNA CHANDRA SAHU	//
		VS	VS	()
102	CONTC/0003688/2023	ARABINDA KUMAR PADHEE, I.A.S. RAMA CHANDRA DAS	KRISHNA CHANDRA SAHU	//
		VS	VS	()

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103	CONTC/0003689/2023	ARABINDA KUMAR PADHEE, I.A.S. HEMALATA BAITHARU VS	ADV. VS	// // 0
104	CONTC/0003690/2023	HEMA KANTA SAY, COLLECTOR, NUAPADA SRIKANTA CHARAN SWAIN VS	KRISHNA CHANDRA SAHU VS	// // 0
105	CONTC/0003691/2023	ARABINDA KUMAR PADHEE, I.A.S. SAMIR KUMAR PARHI VS	KRISHNA CHANDRA SAHU VS	// // 0
106	CONTC/0003692/2023	ARABINDA KUMAR PADHEE, I.A.S. BALIA KHILAR VS	ADV. VS	// // 0
107	CONTC/0003693/2023	BISHNUPADA SETHI, IAS PRATAP CHANDRA KHILAR VS	KRISHNA CHANDRA SAHU VS	// // 0
108	CONTC/0003694/2023	ARABINDA KUMAR PADHEE, I.A.S. KAPILESWAR DAS VS	KRISHNA CHANDRA SAHU VS	// // 0
109	CONTC/0003695/2023	ARABINDA KUMAR PADHEE, I.A.S. PURUSOTTAM SETHI VS	KRISHNA CHANDRA SAHU VS	// // 0
110	CONTC/0003696/2023	ARABINDA KUMAR PADHEE, I.A.S. MADAN MOHAN SAHOO VS	KRISHNA CHANDRA SAHU VS	// // 0
111	CONTC/0003697/2023	ARABINDA KUMAR PADHEE, I.A.S. RADHASHYAM PANDA VS	ADV VS	// // 0
112	CONTC/0003698/2023	SADANANDA BEHERA, ASST. REGISTRAR COOPERATIVE SOCIETIES, BHADRAK PREMIKA MEHER VS	ADV VS	// // 0
113	CONTC/0003699/2023	G.MATHI VATHANAN, I.A.S. PANCHAMI SETHI VS ASWATHY.S, I.A.S.	ADV VS VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
114	CONTC/0003700/2023	DR.PITHA CHARAN MURMU VS HEMAKANTA SAI, COLLECTOR AND DISTRICT MAGISTRATE, NUAPADA	ADV VS	// 0 //
115	CONTC/0003701/2023	PRADIPTA KUMAR SAHOO VS SANTOSHINI DASH, TAHASILDAR CUM EXECUTIVE MAGISTRATE, KHORDHA	ADV VS	// 0 //
116	CONTC/0003702/2023	RABINDRA NATH SHARMA VS SANDHYANJALI MAJHI, O.A.S.I(S.B)	MAHESWAR MOHANTY VS	// 0 //
117	CONTC/0003703/2023	NARESH BASTARAY VS DR. ASHOK KUMAR DAS, O.A.S A(SB)	MAHESWAR MOHANTY VS	// 0 //
118	CONTC/0003704/2023	PRADIPTA KUMAR SAHOO VS BISHNUPADA SETHI, I.A.S.	ADV VS	// 0 //
119	CONTC/0003705/2023	SHREEKANTA NAIK VS ANU GARG, I.A.S.	ADV VS	// 0 //
120	CONTC/0003706/2023	SAILABALA BEHURA VS ASWASTHI S., I.A.S.	ADV VS	// 0 //
121	CONTC/0003707/2023	MANORANJAN TRIPATHY VS BISHNUPADA SETHI, I.A.S.	ADV VS	// 0 //
122	CONTC/0003708/2023	PRASANTA KUMAR PANDA VS BISHNUPADA SETHI, I.A.S.	ADV. VS	// 0 //
123	CONTC/0003709/2023	BRUNDABAN BIHARI MISHRA VS BISHNUPADA SETHI, I.A.S.	ADV VS	// 0 //
124	CONTC/0003710/2023	NABAKRISHNA MISHRA VS BISHNUPADA SETHI, I.A.S.	ADV. VS	// 0 //
125	CONTC/0003711/2023	SHASHI BHUSAN PADHAN	ADV	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
126	CONTC/0003712/2023	BISHNUPADA SETHI, I.A.S. SAROJ KUMAR TRIPATHY	ADV.	//
		VS	VS	()
127	CONTC/0003713/2023	BISHNUPADA SETHI, I.A.S. RATIKANTA BEHERA	ADV	//
		VS	VS	()
128	CRLA/0000595/2023	RAJ KUMAR SHARMA, I.A.S. PRUTHWIRAJ LENKA	SARADA PRASAD DASH	VIGILANCE PS (BERHAMPUR) /3 /2014
		VS	VS	()
129	CRLA/0000596/2023	STATE OF ODISHA(VIG.) SOUMYA RANJAN SAHOO@PAPU	SOUGAT DASH	//
		VS	VS	NIALI /153 /2016
130	CRLA/0000597/2023	STATE OF ODISHA MANAS RANJAN MALLICK	SAMVIT MOHANTY	//
		VS	VS	BIRIDI PS /41 /2015
131	CRLMA/0000175/2023	STATE OF ODISHA BINOD BIHARI SAHOO	ADV.	()
		VS	VS	KHAMAR /100 /2019
132	CRLMA/0000176/2023	STATE OF ODISHA MADHUSUDAN DAS	ADV.	//
		VS	VS	/ /0
133	CRLMA/0000177/2023	DIPLIJYOTI DAS @ NAYAK TARAKANTA BEHERA	ADV.	()
		VS	VS	//
134	CRLMC/0002481/2023	STATE OF ODISHA BUDHIMAN LENKA@BUDHIA	ADV.	BANSADA /36 /2019
		VS	VS	()
135	CRLMC/0002482/2023	STATE OF ODISHA JEEVAN@JUGAL KISHORE DASH	NARENDRA KUMAR LENKA	//
		VS	VS	FATEGARH /70 /2012
136	CRLMC/0002483/2023	STATE OF ODISHA SHAKTISHREE LENKA	PRASANTA KUMAR TRIPATHY	JMFC, BHAPUR(Nayagarh)
		VS	VS	GR/0000126/2012
				DUNGURIPALI /200 /2021
				GRAM NYAYADHISH, DUNGURIPALI(Sonepur)
				ICC/0000016/2022
				KENDRAPARA SADAR /31 /2023
				S.D.J.M.,KENDRAPARA(Kendrapara)

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CRLMC/0002484/2023	STATE OF ODISHA SHAKTISHREE LENKA VS	MOHENDRA KUMAR MOHAPATRO VS	ICC/0000045/2023 KENDRAPARA SADAR /31 /2023 S.D.J.M.,KENDRAPARA(Kendrapara)
138	CRLMC/0002485/2023	STATE OF ODISHA DURGADAS PANIGRAHI VS	BRAHMANANDA TRIPATHY VS	ICC/0000046/2023 MAHILA P.S.(BBSR) /17 /2022 S.D.J.M.,BHUBANESWAR(Khordha)
139	CRLMC/0002486/2023	STATE OF ODISHA SREE METALIKS LTD.,KEONJHAR VS	KSHIROD KUMAR SAHOO VS	CT/0000883/2022 BARBIL /47 /2015 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Kendujhar)
140	CRLMC/0002487/2023	STATE OF ODISHA KAILASH CHANDRA BISWAL VS	ANIRUDHA DAS VS	GR/0000191/2015 / /0 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL(Dhenkanal)
141	CRLMC/0002488/2023	MAHESWAR SAHOO ASHOK KUMAR MOHANTY VS	SUDEEP KUMAR SARANGI VS	ICC/0000065/2019 / /0 J.M.F.C.,BHUBANESWAR(Khordha)
142	CRLMC/0002489/2023	MOHAN DHAR PRADHAN SANKAR NAIK VS	ASWINI KUMAR MISHRA 3 VS	ICC/0006121/2013 NAYAGARH /84 /2022 A.S.J (WOMENS COURT), NAYAGARH(Nayagarh)
143	CRLMC/0002490/2023	STATE OF ODISHA IMRAN @ IMRAN KHAN VS	PRIYA RANJAN SINGH VS	ST/0000098/2022 TIRTOL /212 /2020 JMFC TIRTOL(Jagatsinghapur)
144	CRLMC/0002491/2023	STATE OF ODISHA LAXMIKANTA GANGAI VS	PRAMOD KUMAR JENA VS	GR/0000206/2020 BALIAPAL /72 /2011 ()
145	CRLMC/0002492/2023	STATE OF ODISHA SANJIB HARIPAL VS	BHOJARAJ SETH VS	// TARBHA /2 /2023 ()
146	CRLMC/0002493/2023	STATE OF ODISHA IIFL FINANCE LTD., CUTTACK VS	ASIT KUMAR CHAUDHURY VS	// / /0 ()
147	CRLMC/0002494/2023	STATE OF ODISHA NAKUL BENIA @ NARENDRA NAIK @ DHARUA BABU VS	SHUSHANTA KUMAR JOSHI VS	// KHARIAR /41 /2020 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CRLMC/0002495/2023	PRAKASH NAYAK @ MUNA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	CHANDAPUR /130 /2021 () //
149	CRLMC/0002496/2023	MD.NISAR VS STATE OF ODISHA	BHARAT BHUSAN ROUTARAY VS	BARGARH /574 /2016 () //
150	CRLMP/0001063/2023	GITARANI MAJHI VS STATE OF ODISHA	MOHENDRA DALAI VS	MAHILA P.S. BUXIBAZAR /144 /2022 () //
151	CRLMP/0001064/2023	TAMANNA PARWEEN VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	JATNI P.S. /172 /2023 () //
152	CRLMP/0001065/2023	NARAYAN PRADHAN VS STATE OF ODISHA	NIRMAL KISHORE RATH VS	POLASARA PS /256 /2023 () //
153	CRLMP/0001066/2023	JHUCY KESH VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	/ /0 () //
154	CRLMP/0001067/2023	MANORANJAN MUKHERJEE VS STATE OF ODISHA	1177GIRIJA SANKAR NAYAK VS	BIKRAMPUR FCI /14 /2023 () //
155	CRLMP/0001068/2023	GEETARANI @ GITARANI MALIK VS STATE OF ODISHA	PRIYARANJAN MISHRA VS	SABARANG /67 /2023 () //
156	CRLMP/0001069/2023	NALINI RANJAN JENA VS BANITA KUMARI JENA	PRAFULLA KUMAR KAR VS	/ /0 () //
157	CRLMP/0001070/2023	SULOCHANA ROUT VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
158	CRLMP/0001071/2023	BIKRAM BISWAS RAY VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
159	CRLMP/0001072/2023	SASMITA BEHERA	BYOMAKESH TRIPATHY	/ /0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
160	CRLREV/0000292/2023	LAXMAN KUMAR DASH	KAUSTUVA MOHANTY	//0
		VS	VS	()
		STATE OF ODISHA		//
161	CRP/0000022/2023	ACHYUTANANDA RAUTARAY	BIKRAM CHANDRA GHADAI	//
		VS	VS	1ST ADDL.CIVIL JUDGE(SD),BHUBANESWAR(Khordha)
		TUNIPRIYA RAUATRAY		IA/0000001/2023
162	FAO/0000241/2023	MANAGER(T.P.HUB),M/S. NEW INDIA ASSURANCE CO.LTD.	GOPAL CHANDRA SAMANTARAY	//
		VS	VS	COMNR.FOR EMPLOYEES COMP./ASST.LABOUR COMNR.,CUTTACK(Cuttack)
		PANKAJ KUMAR SINGH		EC/0000228/2019
163	FAO/0000242/2023	D.M., NEW INDIA ASSURANCE COMPANY LTD., D.O	GOPAL CHANDRA SAMANTARAY	//
		VS	VS	COMNR.FOR EMPLOYEES COMP./ASST.LABOUR COMNR.,CUTTACK(Cuttack)
		BASANTA KUMAR YADAV		EC/0000289/2017
164	FAO/0000243/2023	TRIPURA BEHERA	PADMA CHARAN PATTANAIK	//
		VS	VS	COMNR.FOR EMPLOYEES COMP./ASST.LABOUR COMNR.,CUTTACK(Cuttack)
		SUGRI BAGH @ SUGURI BAGHA		EC/0000161/2014
165	MACA/0000508/2023	NATIONAL INSURANCE COMPANY LTD.	NIBEDITA MOHANTY	//
		VS	VS	I M.A.C.T., BALANGIR(Balangir)
		SUBAL MISHRA		Mac/0000018/2017
166	MACA/0000509/2023	SURESH MAHAR	DHANANJAYA MUND	//
		VS	VS	1st MACT, BHAWANIPATNA(Kalahandi)
		BASANTA PRADHAN		Mac/0000085/2019
167	MACA/0000510/2023	D.M, BAJAJ ALLIANZ GENERAL INSURANCE CO.LTD	DADAM ALI KHAN	//
		VS	VS	I MACT,KEONJHAR(Kendujhar)
		BASANTI SAHOO		Mac/0000002/2020
168	MACA/0000511/2023	DOLASINI BHOI	DEBASISH PATNAIK	//
		VS	VS	IV M.A.C.T,CUTTACK(Cuttack)
		BHABAGRAHI MAHANANDA		Mac/0001065/2017
169	MACA/0000512/2023	D.M, M/S. NATIONAL INSURANCE CO.LTD.	SANTOSH KUMAR MOHANTY	//
		VS	VS	2ND ADJ,CUTTACK(Cuttack)
		PRASANNA KUMAR JENA		Mac/0000123/2013
170	MACA/0000513/2023	SR. DIVISIONAL MANAGER, M/S. ORIENTAL INSURANCE CO.LTD.	ANANT KISHAN	//
		VS	VS	2ND ADJ,CUTTACK(Cuttack)

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	MACA/0000514/2023	SHAILABALA SAHOO JHASKETAN PATEL VS MINA DEVI	DEBASISH PATNAIK VS	Mac/0000689/2020 // 1ST M.A.C.T.,SUNDARGARH(Sundargarh)
172	MACA/0000515/2023	AKHILA PANDA VS AMIT KUMAR PANDEY	SURESH KUMAR JENA VS	Mac/0000031/2008 // 4TH M.A.C.T.,ANGUL(Anugul)
173	RPFAM/0000178/2023	VIVEK KUMAR VAISHNAVA VS PUSPALATA DAS	BHAKTA RANJAN BARIK VS	Mac/0000105/2018 // JUDGE, FAMILY COURT, NABARANGPUR(Nabarangapur)
174	RPFAM/0000179/2023	BABITA RANA VS BALARAM RANA	ASHOK KUMAR DAS VS	Crp/0000065/2022 // JUDGE FAMILY COURT,KHURDA(Khordha)
175	RPFAM/0000180/2023	DEEPAK KUMAR AGASTI VS PRITI @ KUIL MOHAPATRA	PABITRA KUMAR NAYAK VS	Crp/0000152/2020 // JUDGE FAMILY COURT,BALASORE(Baleshwar)
176	RSA/0000217/2023	GEETANJANLI@GITANJALI PADHI VS SURJYANARAYAN PATRA	BIPLABA P.B. BAHALI VS	Crp/0000094/2017 // 3RD ADDL.SESSION JUDGE CUM SPL.JUDGE,BERHAMPUR(Ganjam)
177	RVWPET/0000258/2023	KANDURI BHATTA VS RADHAMOHAN DEV BIJE, BHARATIPUR	ADV. VS	RFA/0000055/2014 // ()
178	TRP(C)/0000195/2023	CHINMAYEE NAIK VS AMIT KUMAR JHANKAR	BISWAJIT MOHAPATRA VS	// // JUDGE, FAMILY COURT, SAMBALPUR(Sambalpur)
179	TRP(C)/0000196/2023	B. MADHURI PATRA VS ASHISH KUMAR PATRA	AMITAV TRIPATHY VS	CP/0000005/2019 // ()
180	WA/0001184/2023	ALL ODISHA CONTRACTORS ASSOCIATION VS THE INSPECTOR OF GENERAL REGISTRATION, CUTTACK	GYANESWAR SATPATHY VS	// // ()
181	WA/0001185/2023	SANJAY KUMAR MISHRA VS M.C.,KANAK DURGA HIGH SCHOOL,NISCHINTA,BALASORE	BANSHIDHAR SATPATHY VS	// // ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	WA/0001186/2023	STATE OF ODISHA VS PRADEEP KUMAR NAIK	MANOJA KUMAR KHUNTIA, A.G.A. VS	// 0 //
183	WA/0001187/2023	STATE OF ODISHA VS GOPINATH SWAIN	ABHAYA KUMAR SHARMA, A.G.A. VS	// 0 //
184	WA/0001188/2023	STATE OF ODISHA VS SUBASA CHANDRA PANDA	ABHAYA KUMAR SHARMA, A.G.A. VS	// 0 //
185	WA/0001189/2023	STATE OF ODISHA VS DEBENDRANATH PANDA	MANOJA KUMAR KHUNTIA, A.G.A. VS	// 0 //
186	WA/0001190/2023	STATE OF ODISHA VS ANUPAMA BISWAL	MANOJA KUMAR KHUNTIA, A.G.A. VS	// 0 //
187	WA/0001191/2023	RANGADHAR MEHER VS KAMSILA BHOI	AMBIKA PRASAD RAY VS	// 0 //
188	WA/0001192/2023	STATE OF ODISHA VS PARAMANANDA PRADHAN	MANOJA KUMAR KHUNTIA, A.G.A. VS	// 0 //
189	WA/0001193/2023	STATE OF ODISHA VS MADHURIMA PANIGRAHI	MANOJA KUMAR KHUNTIA, A.G.A. VS	// 0 //
190	WP(C)/0017494/2023	ASHA NAIK VS STATE OF ODISHA	VIJAYA KAR VS	// 0 //
191	WP(C)/0017495/2023	PROF. DR. PURNIMA ANJALI MOHANTY VS THE VICE CHANCELLOR, XIM UNIVERSITY, PURI	AMRIT MISHRA VS	// 0 //
192	WP(C)/0017496/2023	ANIRUDHA ROUT VS STATE OF ODISHA	GURU PRASAD MOHANTY VS	// 0 //
193	WP(C)/0017497/2023	WAMAN VIKRAM NIVRUTI	AVIJIT MISHRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
194	WP(C)/0017498/2023	STATE OF ODISHA CHAITANYA SAHU	SARITA PANDA	//
		VS	VS	0
195	WP(C)/0017499/2023	STATE OF ODISHA JOGENDRA NAG	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
196	WP(C)/0017500/2023	STATE OF ODISHA DILLIP KUMAR POLEI	PAMI RATH	//
		VS	VS	0
197	WP(C)/0017501/2023	REGISTRAR GENERAL, HIGH COURT OF ORISSA KHRADHAR CHINDA	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
198	WP(C)/0017502/2023	STATE OF ODISHA BHUBAN DAS	SUBAS CHANDRA DAS	//
		VS	VS	0
199	WP(C)/0017503/2023	STATE OF ODISHA BIKRAMADITYA KAR	ANJAN KUMAR BISWAL	//
		VS	VS	0
200	WP(C)/0017504/2023	STATE OF ODISHA PURNIMA MOHANTA	BRUNDABAN ROUT	//
		VS	VS	0
201	WP(C)/0017505/2023	STATE OF ODISHA NITYA CHINDA @ NITYANANDA CHINDA	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
202	WP(C)/0017506/2023	STATE OF ODISHA SRIDHAR BUGUDI	SUBAS CHANDRA DAS	//
		VS	VS	0
203	WP(C)/0017507/2023	STATE OF ODISHA SHREEYA BAG	KRISHNA CHANDRA SAHU	//
		VS	VS	0
204	WP(C)/0017508/2023	STATE OF ODISHA B.B.CHHATOI, SCHOOL OF NURSING, NABARANGPUR	SUBHALAXMI MOHANTY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WP(C)/0017509/2023	STATE OF ODISHA RAJINDRA DAL @ RAJIN DAL VS	BIJAYA KUMAR BEHERA 1 VS	// // ()
206	WP(C)/0017510/2023	STATE OF ODISHA RADHAKKRUSHANA SHEE VS	SUBAS CHANDRA DAS VS	// // ()
207	WP(C)/0017511/2023	STATE OF ODISHA PURANDARA MAHANTA VS	PRADEEP KUMAR KHUNTIA VS	// // ()
208	WP(C)/0017512/2023	STATE OF ODISHA DURYODHAN MOHANTY VS	SATYA RANJAN PATI VS	// // ()
209	WP(C)/0017513/2023	REGISTRAR OF COOPERATIVE SOCIETIES, BBSR SANJIB BEHERA VS	SUBAS CHANDRA DAS VS	// // ()
210	WP(C)/0017514/2023	STATE OF ODISHA BASI @ BASANTI BHUE VS	BIJAYA KUMAR BEHERA 1 VS	// // ()
211	WP(C)/0017515/2023	STATE OF ODISHA SUNIL KUMAR SINGH VS	ARJUNA CH. BEHERA VS	// // ()
212	WP(C)/0017516/2023	STATE OF ODISHA RAMA CHANDRA PATRA VS	SUBAS CHANDRA DAS VS	// // ()
213	WP(C)/0017517/2023	STATE OF ODISHA MAHENDRA NATH PANDA VS	SALAUDDIN KHAN VS	// // ()
214	WP(C)/0017518/2023	STATE OF ODISHA MANOJ KUMAR NAYAK VS	BIJAYA KUMAR BEHERA 1 VS	// // ()
215	WP(C)/0017519/2023	STATE OF ODISHA GIRIDHARI SAHU VS STATE OF ODISHA	SANTOSH KUMAR DWIVEDY VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WP(C)/0017520/2023	BIDYADHAR JENA VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
217	WP(C)/0017521/2023	TRILOCHAN SINGH VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //
218	WP(C)/0017522/2023	M/S. SHREYA AGENCY VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS	MUKESH AGARWAL VS	// 0 //
219	WP(C)/0017523/2023	ABANTI MOHANTA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
220	WP(C)/0017524/2023	RAMA CHANDRA DEY VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //
221	WP(C)/0017525/2023	BIJAN KUMAR DAS VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //
222	WP(C)/0017526/2023	PRANAB KUMAR SAHU VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
223	WP(C)/0017527/2023	KARUNAKAR BEHERA VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
224	WP(C)/0017528/2023	RAJDHANI SYSTEMS AND ESTATES PVT. LTD., BBSRAMITAV BAGCHI VS MANJUSHREE RAY	VS	// 0 //
225	WP(C)/0017529/2023	MADHAB CHANDRA ROUL VS STATE OF ODISHA	SOUGAT DASH VS	// 0 //
226	WP(C)/0017530/2023	BISWARANJAN MOHAPATRA VS STATE OF ODISHA	DIGAMBARA MISHRA VS	// 0 //
227	WP(C)/0017531/2023	TATA NARESH BISOI	BHABANI PRASAD MOHANTY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
228	WP(C)/0017532/2023	THE COMMISSIONER OF CT AND GST, CUTTACK GUPTA PRASAD NAYAK	PRAHALLAD CHANDRA DAS	//
		VS	VS	0
229	WP(C)/0017533/2023	ODISHA FOREST DEVELOPMENT CORPORATION DIPIKA SWAIN	GOPAL PRASAD JENA	//
		VS	VS	0
230	WP(C)/0017534/2023	THE ODISHA SUB-ORDINATE STAFF SELECTION COMMISSION, BBSR PRABHAT KUMAR SAHU	BHABANI PRASAD MOHANTY	//
		VS	VS	0
231	WP(C)/0017535/2023	THE COMMISSIONER OF CT AND GST, CUTTACK RAMESH MALLIK	ANIRUDHA DAS	//
		VS	VS	0
232	WP(C)/0017536/2023	STATE OF ODISHA JOGENDRANATHA BEHURA	SUKANTA KUMAR NAYAK	//
		VS	VS	0
233	WP(C)/0017537/2023	STATE OF ODISHA RAJESH KUMAR MISHRA	GOPAL PRASAD JENA	//
		VS	VS	0
234	WP(C)/0017538/2023	STATE OF ODISHA AJIT KUMAR PANDA	BHABANI PRASAD MOHANTY	//
		VS	VS	0
235	WP(C)/0017539/2023	THE COMMISSIONER OF CT AND GST, CUTTACK TULA RAM AHIR	GOUTAM LENKA	//
		VS	VS	0
236	WP(C)/0017540/2023	STATE OF ODISHA MADHUSUDAN ACHARJYA	BHABANI PRASAD MOHANTY	//
		VS	VS	0
237	WP(C)/0017541/2023	THE COMMISSIONER OF CT AND GST, CUTTACK GIRIKUNJ TRADELINK PVT. LTD.,KOLKATA	AMIT PATNAIK	//
		VS	VS	0
238	WP(C)/0017542/2023	STATE OF ODISHA MAMATA OJHA	DAYANANDA MOHAPATRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0017543/2023	STATE OF ODISHA M/S SUSHAMA ELECTRICALS WORKS VS COMMISSIONER OF CT AND GST ODISHA	RAMESH CHANDRA JENA VS	// // 0 //
240	WP(C)/0017544/2023	TATA NARESH BISOI VS THE COMMISSIONER OF CT AND GST, CUTTACK	BHABANI PRASAD MOHANTY VS	// 0 //
241	WP(C)/0017545/2023	SRIPATI CHARAN JENA VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	// 0 //
242	WP(C)/0017546/2023	JYOTIRMAYEE PATTANAIAK VS THE COMMISSIONER OF CT AND GST, CUTTACK	BHABANI PRASAD MOHANTY VS	// 0 //
243	WP(C)/0017547/2023	SARAT CHANDRA MALIK VS STATE OF ODISHA	UMA CHARAN MISHRA VS	// 0 //
244	WP(C)/0017548/2023	SISIR KUMAR SWAIN VS STATE OF ODISHA	SIDHARTHA MISHRA (1) VS	// 0 //
245	WP(C)/0017549/2023	SAUDAMINI PANDA @ PADHI VS PRINCIPAL SECY., CUM COMMNR., REVENUE AND DISASTER MANAGEMENT, GOVT. OF ODISHA	PRADEEP KUMAR DASH VS	// 0 //
246	WP(C)/0017550/2023	KRUSHNA PRADHAN VS THE COMMISSIONER OF CT AND GST, CUTTACK	BHABANI PRASAD MOHANTY VS	// 0 //
247	WP(C)/0017551/2023	GYANA RANJAN MOHANTY VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
248	WP(C)/0017552/2023	DAMODAR PATNAIK VS THE COMMISSIONER OF CT AND GST, CUTTACK	BHABANI PRASAD MOHANTY VS	// 0 //
249	WP(C)/0017553/2023	CHANDRASEKHAR NANDA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0017554/2023	MANJULATA MAHARNA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
251	WP(C)/0017555/2023	PRABHAT KUMAR SAHU VS THE COMMISSIONER OF CT AND GST, CUTTACK	BHABANI PRASAD MOHANTY VS	// 0 //
252	WP(C)/0017556/2023	NANDANA SATAPATHY VS STATE OF ODISHA	DAYANANDA MOHAPATRA VS	// 0 //
253	WP(C)/0017557/2023	GYANA RANJAN DAS VS THE COMMISSIONER, CUTTACK MUNICIPAL CORPORATION	P.K.CHAND VS	// 0 //
254	WP(C)/0017558/2023	BALABHADRA SENAPATI VS STATE OF ODISHA	BIJAYA KUMAR ROUSTRAY VS	// 0 //
255	WP(C)/0017559/2023	ISWAR SAMAL VS THE COMMISSIONER OF CT AND GST, CUTTACK	BHABANI PRASAD MOHANTY VS	// 0 //
256	WP(C)/0017560/2023	NIRUPAMA SWAIN VS STATE OD ODISHA	SUDEEP KUMAR SARANGI VS	// 0 //
257	WP(C)/0017561/2023	BANSIDHAR KAND VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
258	WP(C)/0017562/2023	BHAGABAN KHARA VS THE COMMISSIONER OF CT AND GST, CUTTACK	BHABANI PRASAD MOHANTY VS	// 0 //
259	WP(C)/0017563/2023	KALPANA DALEI VS STATE OF ODISHA	SANJIBANI MISHRA VS	// 0 //
260	WP(C)/0017564/2023	ARUNA KUMAR SETHI VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
261	WP(C)/0017565/2023	AMIYA KUMAR SINGH	MOHENDRA KUMAR MOHAPATRO	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0017566/2023	MITRABHANU PRADHAN	BIKRAM KESHARI BAL	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0017567/2023	CHINMAYEE MISHRA	ROHIT RANJAN RAY	//
		VS	VS	0
		THE REGISTRAR OF COOPERATIVE SOCIETIES, ODISHA		//
264	WP(C)/0017568/2023	BIBEKANANDA SAHU	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0017569/2023	ASHOK PATTANAİK	SANGRAM JENA	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0017570/2023	RAMESH CHANDRA NAYAK	ROHIT RANJAN RAY	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0017571/2023	JAYA NARAYAN PANDA	MOHENDRA KUMAR MOHAPATRO	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0017572/2023	SHILPI BASUMALLİK	BIBEKANANDA BHUYAN	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0017573/2023	JAGABANDHU ACHARYA	SHASHI BHUSAN JENA	//
		VS	VS	0
		COLLECTOR-CUM-ARBITRATOR, NH NO.57, NAYAGARH		//
270	WP(C)/0017574/2023	M/S MAA LAXMI ENTERPRISES	RAMESH CHANADRA JENA	//
		VS	VS	0
		COMMISSIONER OF CT AND GST		//
271	WP(C)/0017575/2023	SUMANTA KUMAR CHAMPATI	HRUDANANDA MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0017576/2023	B. JAYALAXMI	SHASHI BHUSAN JENA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0017577/2023	STATE OF ODISHA NIDHIRAM MARANDI VS	RAMA KRISHNA BISOI VS	// // ()
274	WP(C)/0017578/2023	STATE OF ODISHA BIBHISAN NAIK VS	SHASHI BHUSAN JENA VS	// // ()
275	WP(C)/0017579/2023	STATE OF ODISHA BALJINDER SINGH VS	ASHOK KUMAR ROUT VS	// // ()
276	WP(C)/0017580/2023	R.T.O., BARAGARH SWARUP KUMAR RAY MOHAPATRA VS	RAMA KRISHNA BISOI VS	// // ()
277	WP(C)/0017581/2023	STATE OF ODISHA HEMALATA ROUT VS	SHASHI BHUSAN JENA VS	// // ()
278	WP(C)/0017582/2023	STATE OF ODISHA NARASINGHA JENA VS	RAMA KRISHNA BISOI VS	// // ()
279	WP(C)/0017583/2023	STATE OF ODISHA RAMESH CHANDRA PARIDA VS	SHASHI BHUSAN JENA VS	// // ()
280	WP(C)/0017584/2023	STATE OF ODISHA GOLAKHA CHANDRA NAIK VS	RAMA KRISHNA BISOI VS	// // ()
281	WP(C)/0017585/2023	STATE OF ODISHA HRUDANANDA DEB VS	SHASHI BHUSAN JENA VS	// // ()
282	WP(C)/0017586/2023	STATE OF ODISHA DHIRENDRANATH SAHU VS	RAMA KRISHNA BISOI VS	// // ()
283	WP(C)/0017587/2023	STATE OF ODISHA PRADEEP SAHOO VS R.T.O., SAMBALPUR	ASHOK KUMAR ROUT VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0017588/2023	YASOBANTA MUKHI VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //
285	WP(C)/0017589/2023	SURENDRA JENA VS MATHURAM JENA	SATYABRATA SAHOO VS	// 0 //
286	WP(C)/0017590/2023	PADMANAV SAHOO VS STATE OF ODISHA	SUSANTA KUMAR DASH VS	// 0 //
287	WP(C)/0017591/2023	MUKESH KUMAR JAIN VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //
288	WP(C)/0017592/2023	NITAI KUMAR BARIK VS STATE OF ODISHA	RUDRA PRASAD KAR VS	// 0 //
289	WP(C)/0017593/2023	JIBARDHAN RANA VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //
290	WP(C)/0017594/2023	ASHOK BHOI VS STATE OF ODISHA	DR. SUSANT KUMAR KANUNGO VS	// 0 //
291	WP(C)/0017595/2023	SATRUGHAN NAIK VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //
292	WP(C)/0017596/2023	DIPTÉE PATEL @ PUTEI VS STATE OF ODISHA	BHOJARAJ SETH VS	// 0 //
293	WP(C)/0017597/2023	NIRANJAN SAHOO VS STATE OF ODISHA	DR. SUSANT KUMAR KANUNGO VS	// 0 //
294	WP(C)/0017598/2023	DEBANANDA MAJHI VS STATE OF ODISHA	BHOJARAJ SETH VS	// 0 //
295	WP(C)/0017599/2023	RANJAN MALI	SIDDHARTH PRASAD MISHRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
296	WP(C)/0017600/2023	STATE OF ODISHA PARAMANANDA MAJHI	BHOJARAJ SETH	//
		VS	VS	0
297	WP(C)/0017601/2023	STATE OF ODISHA PRATIMA MALLIK	BIKASH KUMAR ROUSTRAY	//
		VS	VS	0
298	WP(C)/0017602/2023	STATE OF ODISHA SANTOSHINI LOHAR	SUSHANTA KUMAR PRADHAN	//
		VS	VS	0
299	WP(C)/0017603/2023	STATE OF ODISHA BALJINDER SINGH	ASHOK KUMAR ROUT	//
		VS	VS	0
300	WP(C)/0017604/2023	R.T.O., BARAGARH GANGADHAR SAMANTARAY	MANOJ KUMAR MOHANTY	//
		VS	VS	0
301	WP(C)/0017605/2023	STATE OF ODISHA SURJYAKANTA PATRA	KANANBALA ROY CHOUDHURY	//
		VS	VS	0
302	WP(C)/0017606/2023	STATE OF ODISHA DEEPAK RANJAN SRICHANDAN	MANOJ KUMAR MOHANTY	//
		VS	VS	0
303	WP(C)/0017607/2023	STATE OF ODISHA VIJAY KUMAR PATRA	ASHOK DAS	//
		VS	VS	0
304	WP(C)/0017608/2023	STATE OF ODISHA PRAVIN KUMAR ANAND	PRASANTA KUMAR SATAPATHY	//
		VS	VS	0
305	WP(C)/0017609/2023	KARNATAKA BANK LTD., MANGALURU BIRUPAKSHYA SAHU	ASHOK DAS	//
		VS	VS	0
306	WP(C)/0017610/2023	STATE OF ODISHA ARUPANANDA SAHANI	SUKANTA KUMAR DALAI	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0017611/2023	STATE OF ODISHA SATYAM SHIBAM MISHRA VS	ASHOK DAS VS	// // 0
308	WP(C)/0017612/2023	STATE OF ODISHA M/S JBS CONSTRUCTION, ANGUL VS	SUKANTA KUMAR DALAI VS	// // 0
309	WP(C)/0017613/2023	MAHANADI COALFIELD LTD., SAMBALPUR KARISHMA BEHERA VS	ASHOK DAS VS	// // 0
310	WP(C)/0017614/2023	STATE OF ODISHA JAYANTA KUMAR JENA VS	SUKANTA KUMAR DALAI VS	// // 0
311	WP(C)/0017615/2023	STATE OF ODISHA GHANASHYAM BARIK VS	KARTIK CHANDRA TRIPATHY VS	// // 0
312	WP(C)/0017616/2023	STATE OF ODISHA SUDIPTA SEKHAR SARDAR VS	SUKANTA KUMAR DALAI VS	// // 0
313	WP(C)/0017617/2023	STATE OF ODISHA GHANASHYAM SUNA VS	MANOJ KUMAR PATI VS	// // 0
314	WP(C)/0017618/2023	STATE OF ODISHA M/S JBS CONSTRUCTION, ANGUL VS	SUKANTA KUMAR DALAI VS	// // 0
315	WP(C)/0017619/2023	MAHANADI COALFIELD LTD., SAMBALPUR BIPIN PATEL VS	MANOJ KUMAR PATI VS	// // 0
316	WP(C)/0017620/2023	STATE OF ODISHA JAGESWAR BAIGA VS	MANOJ KUMAR PATI VS	// // 0
317	WP(C)/0017621/2023	STATE OF ODISHA TIHARU DAS VS	MANOJ KUMAR PATI VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0017622/2023	PURNA CHANDRA BAG VS STATE OF ODISHA	MANOJ KUMAR PATI VS	// 0 //
319	WP(C)/0017623/2023	SUSIL KUMAR PATEL VS STATE OF ODISHA	MANOJ KUMAR PATI VS	// 0 //
320	WP(C)/0017624/2023	SUDHANSHU PRAHARAJ @ SUDHANSHU KUMAR PRADHAN VS STATE OF ODISHA	PRADHAN MOHANTY VS	// 0 //
321	WP(C)/0017625/2023	STHABIRA DUAN VS STATE OF ODISHA	MANOJ KUMAR PATI VS	// 0 //
322	WP(C)/0017626/2023	NIRANJAN ROUT VS STATE OF ODISHA	SUBIR PALIT VS	// 0 //
323	WP(C)/0017627/2023	SAROJ KUMAR DAS VS STATE OF ODISHA	NIRANJAN SINGH (1) VS	// 0 //
324	WP(C)/0017628/2023	SUBASH CHANDRA PADHI VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
325	WP(C)/0017629/2023	KRUSHNA CHANDRA BEHERA VS COLLECTOR, CUTTACK	MANAS RANJAN DHAL VS	// 0 //
326	WP(C)/0017630/2023	PABAN KUMAR MAHANTA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //
327	WP(C)/0017631/2023	PITAMBAR DHADA VS STATE OF ODISHA	PRAVU PITYARTHI KU. PANDIT VS	// 0 //
328	WP(C)/0017632/2023	SATRUGHNA NAIK VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //
329	WP(C)/0017633/2023	NABAGHANA KAPA	AUROBINDA SAHOO	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
330	WP(C)/0017634/2023	STATE OF ODISHA TUSHARKANTA ROUT	AUROBINDA SAHOO	//
		VS	VS	()
331	WP(C)/0017635/2023	STATE OF ODISHA SUNIL KUMAR JENA	PRASANTA KUMAR MOHANTY	//
		VS	VS	()
332	WP(C)/0017636/2023	STATE OF ODISHA M/S HIMANSHU SEKHAR PRADHAN, PURI	KANANBALA ROY CHOUDHURY	//
		VS	VS	()
333	ABLAPL/0005470/2023	COMMISSIONER, CT AND GST, ODISHA BINATI RANI BISWAL	ANUPAM DASH	//
		VS	VS	()
334	ABLAPL/0005471/2023	STATE OF ODISHA AKLU YADAV	RUDRA NARAYAN PARIJA	//
		VS	VS	()
335	ABLAPL/0005472/2023	STATE OF ODISHA NARESH PALEI	NARENDRA KUMAR LENKA	//
		VS	VS	()
336	ABLAPL/0005473/2023	STATE OF ODISHA RANJAN MEHER	BIBHUDATTA PANDA	//
		VS	VS	()
337	ABLAPL/0005474/2023	STATE OF ODISHA PRADEEP KUMAR PARDHAN	SOUBHAGYA SWAIN	//
		VS	VS	()
338	ABLAPL/0005475/2023	STATE OF ODISHA JITENDRA NARAYAN DAS	RAJIV KUMAR MAHANTA	//
		VS	VS	()
339	ABLAPL/0005476/2023	STATE OF ODISHA E.JANARDANA@E.DANARDAN@CHENA	SANJAY KUMAR PRADHAN	//
		VS	VS	()
340	ABLAPL/0005477/2023	STATE OF ODISHA RAGHUNATH GOUDA @ RAGHU GOUDA	ALOK KUMAR MOHAPATRA	//
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	ABLAPL/0005478/2023	STATE OF ODISHA SUSANTA KUMAR NAHAK VS	ASHOK KUMAR DAS VS	// BERHAMPUR TOWN /169 /2023 ()
342	ABLAPL/0005479/2023	STATE OF ODISHA ANANDA SETHY@ANIL SETHI VS	KSHIROD KUMAR PAHIL VS	// MANGALPUR /144 /2023 ()
343	ABLAPL/0005480/2023	STATE OF ODISHA PRADEEP BERA @ PRADIP BERA @ BABUA VS	UMAKANTA BARIK VS	// TALASARI MARINE /37 /2023 ()
344	ABLAPL/0005481/2023	STATE OF ODISHA KRUSHNA CHANDRA CHOUDHURY VS	ASHOK KUMAR DAS VS	// BERHAMPUR TOWN /169 /2023 ()
345	ABLAPL/0005482/2023	STATE OF ODISHA SARAT CHANDRA DAKUA VS	BIBHUDATTA PANDA VS	// BOUDH /194 /2023 ()
346	ABLAPL/0005483/2023	STATE OF ODISHA SANJIB MAHAPATRA @ SANJEEB KUMAR MAHAPATRA VS	JAGABANDHU SAHU VS	// BHATILI /98 /2023 ()
347	ABLAPL/0005484/2023	STATE OF ODISHA SANJAYA KUMAR BEHERA VS	ASHOK KUMAR DAS VS	// BERHAMPUR TOWN /169 /2023 ()
348	ABLAPL/0005485/2023	STATE OF ODISHA GOBINDA HANSA VS	JAGABANDHU SAHU VS	// PAIKMAL /223 /2022 ()
349	ABLAPL/0005486/2023	STATE OF ODISHA SIBU@SIBA NAYAK@SUBIR KUMAR NAYAK VS	SURYANARAYAN PANIGRAHI VS	// NAYAPALLI P.S. /125 /2023 ()
350	ABLAPL/0005487/2023	STATE OF ODISHA JAPI@SUSANTA KUMAR RATH VS	SURYANARAYAN PANIGRAHI VS	// CHANDAKA P.S. /118 /2023 ()
351	ABLAPL/0005488/2023	STATE OF ODISHA RAJAN KUMAR TARAI VS STATE OF ODISHA	HEMANTA KUMAR RATSINGH VS	// DHUSURI /14 /2020 J.M.F.C.,DHAMNAGAR(Bhadrak) GR/0000024/2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	ABLAPL/0005489/2023	SRINIBASH SWAIN VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL SADAR /395 /2023 () //
353	ABLAPL/0005490/2023	SIBU@SIBA NAYAK@SUBIR KUMAR NAYAK VS STATE OF ODISHA	SURYANARAYAN PANIGRAHI VS	NAYAPALLI P.S. /123 /2023 () //
354	ABLAPL/0005491/2023	ALAYA SAMANTARAY VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	MARSHAGHAI /303 /2023 () //
355	ABLAPL/0005492/2023	SIBU@SIBA NAYAK@SUBIR KUMAR NAYAK VS STATE OF ODISHA	SURYANARAYAN PANIGRAHI VS	NAYAPALLI P.S. /126 /2023 () //
356	ABLAPL/0005493/2023	SIBA MALLIK@SADASIBA MALLIK VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	BALIPATNA /169 /2023 () //
357	ABLAPL/0005494/2023	GATIKRUSHNA DAS MOHAPATRA VS STATE OF ODISHA	PRASANTA KUMAR BARIK VS	CHANDRASEKHARPUR /227 /2023 () //
358	ABLAPL/0005495/2023	GANGADHAR NAIK VS STATE OF ODISHA	CHIRANJIB ROUT VS	BIKRAMPUR FCI /95 /2023 () //
359	ABLAPL/0005496/2023	SIBU@SIBA NAYAK@SUBIR KUMAR NAYAK VS STATE OF ODISHA	SURYANARAYAN PANIGRAHI VS	NAYAPALLI P.S. /124 /2023 () //
360	ABLAPL/0005497/2023	BANSIDHAR PANKA VS STATE OF ODISHA	SIDHESWAR MALLIK VS	JHARIGAM /110 /2023 () //
361	ABLAPL/0005498/2023	JICHENDRA PARIDA@JITENDRA KUMAR PARIDA VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	NANDANKANAN /83 /2023 () //
362	ABLAPL/0005499/2023	BHABESH KUMAR DUTTA VS STATE OF ODISHA	SOUGAT DASH VS	/ /0 () //
363	ABLAPL/0005500/2023	PRAFULLA ROUT @ PRAFULLA KUMAR ROUT	ABESH KAMAL	KHARABEL NAGAR P.S. /246 /2023

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
364	ABLAPL/0005501/2023	SANTOSH ROUT	RAJENDRA NARAYAN ROUT	KANAS /74 /2023
		VS	VS	()
		STATE OF ODISHA		//
365	ABLAPL/0005502/2023	SANTOSH KUMAR SAHOO	ANIRUDHA DAS	MOTANGA /116 /2023
		VS	VS	()
		STATE OF ODISHA		//
366	ABLAPL/0005503/2023	LIPUNA SETHY	BIPIN KUMAR NAYAK	BALANGA /86 /2023
		VS	VS	()
		STATE OF ODISHA		//
367	ABLAPL/0005504/2023	PRATAP KUMAR PADHI	SUKANTA KUMAR NAYAK	/ /0
		VS	VS	J.M.F.C.,DHAMNAGAR(Bhadrak)
		STATE OF ODISHA		2(A)CC/0000072/2023
368	ABLAPL/0005505/2023	MANORANJAN ROUTRAY	RAJENDRA NARAYAN ROUT	KANAS /67 /2023
		VS	VS	()
		STATE OF ODISHA		//
369	ABLAPL/0005506/2023	BINOD BIHARI BISWAL	MAHIMANANDA SWAIN	SALIPUR /259 /2022
		VS	VS	()
		STATE OF ODISHA		//
370	ABLAPL/0005507/2023	SUKADEV PRADHAN@SUKDEV PRADHAN	SALAUDDIN KHAN	BIKRAMPUR FCI /108 /2023
		VS	VS	()
		STATE OF ODISHA		//
371	ABLAPL/0005508/2023	BIDYADHAR NAYAK	SIDDHARTHA SAMAL	BARAMBA /128 /2022
		VS	VS	()
		STATE OF ODISHA		//
372	ABLAPL/0005509/2023	BASANTA PRADHAN @ BASANTA KU. PRADHAN	ANJAN KUMAR BISWAL	KAPTIPADA /123 /2013
		VS	VS	()
		STATE OF ODISHA		//
373	ABLAPL/0005510/2023	RAJENDRA KUMAR SAHA	ANJAN KUMAR BISWAL	BALASORE VIGILANCE /39 /2016
		VS	VS	()
		STATE OF ODISHA(VIG.)		//
374	ABLAPL/0005511/2023	LAXMIPRIYA MISHRA	SURYANARAYAN PANIGRAHI	BHARATPUR PS /189 /2023
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	ABLAPL/0005512/2023	STATE OF ODISHA DILIP KUMAR SASMAL VS	DR. BINODA KUMAR MISHRA VS	// MAHILA P.S. BUXIBAZAR /67 /2023 ()
376	ABLAPL/0005513/2023	STATE OF ODISHA JAGAN @ SRIKANTA DAS VS	DEEPAK KU SAHOO VS	// MARSHAGHAI /302 /2023 ()
377	ABLAPL/0005514/2023	STATE OF ODISHA JADUMANI MALLA@JADU MALLA VS	SAMVIT MOHANTY VS	// TIRTOL /250 /2023 ()
378	ABLAPL/0005515/2023	STATE OF ODISHA SANTOSH KUMAR MALLICK VS	RAMESH CHANDRA SWAIN VS	// ANGUL TOWN /244 /2022 ()
379	ABLAPL/0005516/2023	STATE OF ODISHA NARBE SARAF VS	PRASHANTA KUMAR NAYAK VS	// MURIBAHAL /184 /2022 ()
380	ABLAPL/0005517/2023	STATE OF ODISHA TUNA PARIDA VS	SUJIT KUMAR PATTNAIK VS	// RAIKIA /19 /2023 ()
381	ABLAPL/0005518/2023	STATE OF ODISHA DHANANJAY RANA VS	PRASHANTA KUMAR NAYAK VS	// KANTABANJI /32 /2023 ()
382	ABLAPL/0005519/2023	STATE OF ODISHA HIMANSU SEKHAR SAHOO VS	SANJIT MISHRA VS	// KHANDAGIRI P.S. /87 /2023 ()
383	ABLAPL/0005520/2023	STATE OF ODISHA CHAITANYA MALLIK VS	BISWAJIT MOHAPATRA VS	// SINGLA /85 /2023 ()
384	ABLAPL/0005521/2023	STATE OF ODISHA GANESH KUMAR ROUT VS	MANAS KUMAR CHAND VS	// KENDRAPARA /147 /2023 ()
385	ABLAPL/0005522/2023	STATE OF ODISHA AJAY KHILAR VS STATE OF ODISHA	MANAS RANJAN PATRA VS	// KAMAKHYANAGAR /198 /2023 () //

ORISSA HIGH COURT**FILING REPORT AS ON :29/05/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	ABLAPL/0005523/2023	HRUSIKESHA PATRA VS STATE OF ODISHA	UMA CHARAN MISHRA VS	BALIANTA P.S. /122 /2023 () //
387	ABLAPL/0005524/2023	DANARDAN NAYAK @ DANA NAYAK VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	RUPSA /53 /2023 () //
388	ABLAPL/0005525/2023	UMA SHANKAR MISHRA VS STATE OF ODISHA	SATYA PRAKASH SATPATHY VS	MAHILA P.S.(BBSR) /72 /2023 () //
389	ABLAPL/0005526/2023	LAXMIDHAR PRADHAN@LAKHU VS STATE OF ODISHA	SANJIT MISHRA VS	CHANDANPUR /122 /2023 () //
390	ABLAPL/0005527/2023	KANHU CHARAN MAHAPATRA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	NACHUNI /107 /2023 () //
391	ABLAPL/0005528/2023	BASUDEV PRADHAN VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	Bamapada (Industrial Area) /92 /2023 () //
392	ABLAPL/0005529/2023	SRITAM JENA@SITARAM JENA VS STATE OF ODISHA	SANKAR PRASAD JENA VS	JAJPUR TOWN /178 /2023 () //
393	ABLAPL/0005530/2023	NAROTTAM CHOUDHURY VS STATE OF ODISHA	MANORANJAN PADHI VS	/ /0 () //
394	ABLAPL/0005531/2023	RANJIT MISHRA@RANJIT KUMAR MISHRA VS STATE OF ODISHA	UDIT RANJAN JENA VS	BOLANGIR TOWN /28 /2023 () //
395	ABLAPL/0005532/2023	KAILASH PADHI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	SUBALAYA /78 /2021 () //
396	ABLAPL/0005533/2023	DHANANJAYA DALAI VS STATE OF ODISHA	BICITRA NARAYANA SATAPATHY VS	ERASAMA /218 /2023 () //
397	ABLAPL/0005534/2023	RASABIHARI BEHERA	BHARAT JALLI	JASHIPUR /84 /2023

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
398	ABLAPL/0005535/2023	DEEPAK BAG	UDIT RANJAN JENA	BOLANGIR TOWN /206 /2023
		VS	VS	()
		STATE OF ODISHA		//
399	ABLAPL/0005536/2023	SUKUTA @ BISWAMBER MALIK	SATYANARAYAN MISHRA	TIHIDI /112 /2018
		VS	VS	()
		STATE OF ODISHA		//
400	ABLAPL/0005537/2023	SUSANTA KUMAR BARAD	SANGRAM SANAPATI	CHANDAPUR /79 /2023
		VS	VS	J.M.F.C.,RANPUR(Nayagarh)
		STATE OF ODISHA		GR/0000184/2023
401	ABLAPL/0005538/2023	MAHESWAR BISWAL	BICITRA NARAYANA SATAPATHY	ERASAMA /165 /2023
		VS	VS	J.M.F.C.,ERASAMA(Jagatsinghapur)
		STATE OF ODISHA		GR/0000265/2023
402	ABLAPL/0005539/2023	ANTARYAMI JENA @ BUTUA	PARTHA SARATHI NAYAK	BINJHARPUR /144 /2021
		VS	VS	()
		STATE OF ODISHA		//
403	ABLAPL/0005540/2023	NIRAKARA BEHERA	RAJALAXMI BISWAL	DHENKANAL SADAR /291 /2023
		VS	VS	()
		STATE OF ODISHA		//
404	ABLAPL/0005541/2023	TANU @ TANMAY @ PRASANT KUMAR MOHANTY	RAJALAXMI BISWAL	SAMAL /138 /2023
		VS	VS	()
		STATE OF ODISHA		//
405	ABLAPL/0005542/2023	SHYAMASUNDAR SAHOO	ASHOK KUMAR SARANGI	NIKIRAI /102 /2023
		VS	VS	()
		STATE OF ODISHA		//
406	ABLAPL/0005543/2023	MOHAMMAD RAIS	SK. ZAFARULLA	PAIKMAL /122 /2023
		VS	VS	()
		STATE OF ODISHA		//
407	ABLAPL/0005544/2023	RAJESH SAMAL	ALEKHA CH. SARANGI	BALICHANDRAPUR /17 /2015
		VS	VS	()
		STATE OF ODISHA		//
408	ABLAPL/0005545/2023	JASOBANTI @ JASOMATI ROUT @ JASHOMATI ROUT	AMIT KUMAR NATH	BANARAPAL /178 /2023
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	ABLAPL/0005546/2023	STATE OF ODISHA TUKUNA LENKA VS	PRADEEP KUMAR DAS VS	// PIRAHAT P.S /40 /2023 ()
410	ABLAPL/0005547/2023	STATE OF ODISHA BINOD BIHARI DAS VS	LINGARAJ SARANGI VS	// LAXMISAGAR P.S. /112 /2023 ()
411	ABLAPL/0005548/2023	STATE OF ODISHA BICHITRA BEHERA VS	AKSHAYA KUMAR SAHOO VS	// TOMKA /68 /2023 ()
412	ABLAPL/0005549/2023	STATE OF ODISHA PRASANTA DAS @ PRASANTA KUMAR DAS VS	LINGARAJ SARANGI VS	// LAXMISAGAR P.S. /112 /2023 ()
413	ABLAPL/0005550/2023	STATE OF ODISHA DILLIP KUMAR MOHAPATRA VS	CHITTARANJAN SWAIN VS	// KHURDA MODEL /86 /2023 ()
414	ABLAPL/0005551/2023	STATE OF ODISHA SAMBIT SASMAL VS	DR. BINODA KUMAR MISHRA VS	// MAHILA P.S. BUXIBAZAR /67 /2023 ()
415	ABLAPL/0005552/2023	STATE OF ODISHA S K SAJAN VS	SAMARENDRA BAHADUR VS	// BANSADA /111 /2020 J.M.F.C,CHANDABALI(Bhadrak) GR/0000248/2020
416	ABLAPL/0005553/2023	STATE OF ODISHA SATRUGHAN PRADHAN VS	SANJIB KUMAR BHANJADEO VS	// / /0 ()
417	ABLAPL/0005554/2023	STATE OF ODISHA TUKUNA LENKA VS	PRADEEP KUMAR DAS VS	// PIRAHAT P.S /47 /2023 ()
418	ABLAPL/0005555/2023	STATE OF ODISHA KULU DEHURI@TULU VS	ARIJEET MISHRA VS	// JAJPUR ROAD /197 /2023 ()
419	ABLAPL/0005556/2023	STATE OF ODISHA SUJIT BEHERA VS	DEBASNAN DAS VS	// RUPSA /51 /2023 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :29/05/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	ABLAPL/0005557/2023	PRAFULLA ROUT VS STATE OF ODISHA	AMIT KUMAR NATH VS	BANARAPAL /178 /2023 () //
421	ABLAPL/0005558/2023	BASUDEV NAIK@BASUDEB VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	SONEPUR /324 /2021 () //
422	ABLAPL/0005559/2023	PRASANTA KUMAR MOHAPATRA VS STATE OF ODISHA	DUSHMANTA KUMAR BISWAL VS	CAPITAL P.S. /371 /2009 () //
423	ABLAPL/0005560/2023	BIRABHADRA DEBATA VS STATE OF ODISHA	RANJIT KUMAR PANDA VS	KHARABEL NAGAR P.S. /223 /2023 () //
424	ABLAPL/0005561/2023	TANMAYEE PATRA VS STATE OF ODISHA	SAILABALA JENA VS	LAXMISAGAR P.S. /182 /2023 () //
425	ABLAPL/0005562/2023	SUBASH @ SUBAS CHANDRA MALIK VS UNION OF INDIA (RAILWAY)	AKSHAYA KUMAR SAHOO VS	/ /0 () //
426	ABLAPL/0005563/2023	SARITA MEHENA VS STATE OF ODISHA	ALOK KUMAR PANDA VS	LAIKERA /141 /2023 () //
427	ABLAPL/0005564/2023	SUDHAKAR NAYAK VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	RAJKANIKA /317 /2023 () //
428	ABLAPL/0005565/2023	GUNANIDHI BEHERA VS STATE OF ODISHA	DEVASHIS PANDA VS	KHURDA MODEL /188 /2023 () //
429	ABLAPL/0005566/2023	SHREE CHARAN JENA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	MANCHESWAR P.S. /195 /2023 () //
430	ABLAPL/0005567/2023	NITYANANDA BARIK VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	BHANJPUR /128 /2023 () //
431	ABLAPL/0005568/2023	BISWANATH BEHERA	DEVASHIS PANDA	KHURDA MODEL /183 /2023

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
432	ABLAPL/0005569/2023	SUDHAKAR PALAI	DURGESH NARAYAN RATH	PURI TOWN /265 /2021
		VS	VS	()
		STATE OF ODISHA		//
433	ABLAPL/0005570/2023	PRAKASH DAS @ TULU	PRIYA RANJAN SINGH	TIRTOL /169 /2023
		VS	VS	()
		STATE OF ODISHA		//
434	ABLAPL/0005571/2023	PRAKASH CHHURA	SUSHANTA KUMAR JOSHI	KANTABANJI /68 /2014
		VS	VS	()
		STATE OF ODISHA		//
435	ABLAPL/0005572/2023	NUMAN AKHTAR @ MD. NUMAN AKHATAR	BHARAT BHUSAN ROUSTRAY	BISRA /70 /2023
		VS	VS	()
		STATE OF ODISHA		//
436	ABLAPL/0005573/2023	BABITA SAHOO	AKSHAYA KUMAR SAHOO	MANCHESWAR P.S. /195 /2023
		VS	VS	()
		STATE OF ODISHA		//
437	ABLAPL/0005574/2023	RAJU SAHU	SATYABRATA PANDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
438	ABLAPL/0005575/2023	SUNDHANSU SAHU@KANHU SAHU	SUSHANTA KUMAR JOSHI	MURIBAHAL /75 /2023
		VS	VS	()
		STATE OF ODISHA		//
439	ABLAPL/0005576/2023	KABINDRA JENA	DIBYAJYOTI SAHOO	MARSHAGHAI /268 /2023
		VS	VS	()
		STATE OF ODISHA		//
440	ABLAPL/0005577/2023	SURESH DANGA	SATYABRATA PANDA	BIRMAHARAJPUR /59 /2023
		VS	VS	()
		STATE OF ODISHA		//
441	ABLAPL/0005578/2023	MANORAMA MALLIK	ARIJEET MISHRA	MARSHAGHAI /28 /2023
		VS	VS	()
		STATE OF ODISHA		//
442	ABLAPL/0005579/2023	DEBARCHAN PUTEL	SUSHANTA KUMAR JOSHI	/ /0
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	ABLAPL/0005580/2023	STATE OF ODISHA RAMAKANTA MEHER VS	SUSHANTA KUMAR JOSHI VS	// BELPARA /192 /2022 ()
444	ABLAPL/0005581/2023	STATE OF ODISHA PRAKASH KUMAR KUND VS	BIKASH KUMAR KUND VS	// PATTAMUNDAI RURAL PS /361 /2023 ()
445	ABLAPL/0005582/2023	STATE OF ODISHA DEBASIS MISHRA VS	TUKUNA KUMAR MISHRA VS	// GUNUPUR /78 /2023 ()
446	ABLAPL/0005583/2023	STATE OF ODISHA RASHMIRANI MAHAPATRA VS	TUKUNA KUMAR MISHRA VS	// GUNUPUR /78 /2023 ()
447	ABLAPL/0005584/2023	STATE OF ODISHA ASHOK JENA VS	RAJIV KUMAR MAHANTA VS	// BALIAPAL /121 /2023 ()
448	ABLAPL/0005585/2023	STATE OF ODISHA BABU @ RAMESH DAS VS	JAYAKRISHNA MOHAPATRA VS	// BANSADA /127 /2023 ()
449	ABLAPL/0005586/2023	STATE OF ODISHA UTTAM KUMAR KHUNTIA VS	BIKASH KUMAR KUND VS	// PATTAMUNDAI RURAL PS /361 /2023 ()
450	ABLAPL/0005587/2023	STATE OF ODISHA BHIKARI PRADHAN VS	ACHYUTANANDA PATTANAİK VS	// BOLAGARH P.S. /117 /2023 ()
451	ABLAPL/0005588/2023	STATE OF ODISHA NARAYAN CHANDRA DASH @ NARAYAN DASH VS	SATYAJIT MOHAPATRA VS	// TIHIDI /211 /2023 ()
452	ABLAPL/0005589/2023	STATE OF ODISHA SANDEEPTA KISHORE DAS@SANDIPTA VS	JAGANNATH BHUYAN VS	// PHULBANI TOWN /134 /2023 ()
453	ABLAPL/0005590/2023	STATE OF ODISHA SULOCHANA ROUT VS	BYOMAKESH TRIPATHY VS	// TOMANDO /134 /2023 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	ABLAPL/0005591/2023	SASMITA BEHERA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //
455	ABLAPL/0005592/2023	SULATA NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA MODEL /295 /2023 () //
456	ABLAPL/0005593/2023	BIKRAM BISWAS RAY VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //
457	ABLAPL/0005594/2023	BIRENDRA KUMAR GOUDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA MODEL /294 /2023 () //
458	ABLAPL/0005595/2023	LAMBODAR NAYAK VS STATE OF ODISHA	ARUN KUMAR DAS (1) VS	BANIGOCHA /45 /2023 () //
459	ABLAPL/0005596/2023	KRISHANA CHANDRA BISWAS RAY VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //
460	ABLAPL/0005597/2023	SANTI SETHI VS STATE OF ODISHA	ARUN KUMAR DAS (1) VS	GANIA /49 /2023 () //
461	ABLAPL/0005598/2023	ABHAYA BEHERA VS STATE OF ODISHA	RABINDRANATH PRUSTY VS	JONK /135 /2023 () //
462	ABLAPL/0005599/2023	LOKANATH PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA MODEL /295 /2023 () //
463	ABLAPL/0005600/2023	BASANTA MOHANTA VS STATE OF ODISHA	DEVASHIS PANDA VS	ANANDAPUR /100 /2023 () //
464	ABLAPL/0005601/2023	PAPUNA BEHERA VS STATE OF ODISHA	RABINDRANATH PRUSTY VS	JONK /135 /2023 () //
465	ABLAPL/0005602/2023	SANJAY KUMAR ROUT	GHANASHYAM NAMTOAR	BALASORE VIGILANCE /29 /2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
466	ABLAPL/0005603/2023	VS STATE OF ODISHA PRAMILA SAHU	VS GHANASHYAM NAMTOAR	() // BALASORE VIGILANCE /29 /2020
467	ABLAPL/0005604/2023	VS STATE OF ODISHA JITENDRA NATH MAHANTA	VS GHANASHYAM NAMTOAR	() // BALASORE VIGILANCE /29 /2020
		VS STATE OF ODISHA	VS	() //

ORISSA HIGH COURT

MISC CASES FILED on :29/05/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	16/2023 CRLMA/176/2023	MADHUSUDAN DAS-MP	ADV.
2	17/2023 CRLMA/175/2023	BINOD BIHARI SAHOO-MP	ADV.
3	187/2023 CRLMP/1065/2023	NARAYAN PRADHAN-MP	NIRMAL KISHORE RATH
4	188/2023 CRLMP/760/2023	PRAKASH LENKA-MP	ARIJEET MISHRA
5	189/2023 CRLMP/1069/2023	NALINI RANJAN JENA-MP	PRAFULLA KUMAR KAR
6	214/2023 TRP(C)/195/2023	CHINMAYEE NAIK-MP	BISWAJIT MOHAPATRA
7	215/2023 TRP(C)/196/2023	B. MADHURI PATRA-MP	AMITAV TRIPATHY
8	218/2023 RPFAM/178/2023	VIVEK KUMAR VAISHNAVA-MP	BHAKTA RANJAN BARIK
9	219/2023 RPFAM/180/2023	DEEPAK KUMAR AGASTI-MP	PABITRA KUMAR NAYAK
10	220/2023 RPFAM/180/2023	DEEPAK KUMAR AGASTI-MP	PABITRA KUMAR NAYAK
11	397/2023 CRLREV/292/2023	LAXMAN KUMAR DASH-MP	KAUSTUVA MOHANTY
12	398/2023 CRLREV/292/2023	LAXMAN KUMAR DASH-MP	KAUSTUVA MOHANTY
13	406/2023 FAO/241/2023	MANAGER(T.P.HUB),M/S. NEW INDIA ASSURANCE CO.LTD.	GOPAL CHANDRA SAMANTARAY
14	407/2023 FAO/242/2023	D.M., NEW INDIA ASSURANCE COMPANY LTD., D.O I-MP	GOPAL CHANDRA SAMANTARAY
15	408/2023 FAO/242/2023	D.M., NEW INDIA ASSURANCE COMPANY LTD., D.O I-MP	GOPAL CHANDRA SAMANTARAY
16	568/2023 CMP/606/2023	SAHADEV SWAIN-MP	SUKANTA KUMAR NAYAK
17	569/2023 CMP/607/2023	BASANTI DEI-MP	SUKANTA KUMAR NAYAK
18	570/2023 CMP/609/2023	SUSANTA KUMAR SAMANTARAY-MP	MAHESWAR MOHANTY
19	577/2023 RSA/217/2023	GEETANJANLI@GITANJALI PADHI-MP	BIPLABA P.B. BAHALI
20	802/2023 BLAPL/3594/2023	P.VEER SATYANARAYANA-MP	PRATIK NAYAK
21	883/2023 MACA/506/2023	M/S. NATIONAL INSURANCE CO. LTD.-MP	BIBHUTI BHUSAN MISHRA
22	884/2023 MACA/506/2023	M/S. NATIONAL INSURANCE CO. LTD.-MP	BIBHUTI BHUSAN MISHRA
23	885/2023 MACA/507/2023	M/S. NATIONAL INSURANCE CO. LTD.-MP	BIBHUTI BHUSAN MISHRA
24	886/2023 MACA/507/2023	M/S. NATIONAL INSURANCE CO. LTD.-MP	BIBHUTI BHUSAN MISHRA
25	887/2023 MACA/508/2023	NATIONAL INSURANCE COMPANY LTD.-MP	NIBEDITA MOHANTY
26	888/2023	NATIONAL INSURANCE COMPANY LTD.-MP	NIBEDITA MOHANTY

27	MACA/508/2023 889/2023	SURESH MAHAR-MP	DHANANJAYA MUND
28	MACA/509/2023 890/2023	SURESH MAHAR-MP	DHANANJAYA MUND
29	MACA/509/2023 891/2023	D.M, BAJAJ ALLIANZ GENERAL INSURANCE CO.LTD.-MPADAM ALI KHAN	
30	MACA/510/2023 892/2023	D.M, M/S. NATIONAL INSURANCE CO.LTD.-MP	SANTOSH KUMAR MOHANTY
31	MACA/512/2023 893/2023	D.M, M/S. NATIONAL INSURANCE CO.LTD.-MP	SANTOSH KUMAR MOHANTY
32	MACA/512/2023 894/2023	SR. DIVISIONAL MANAGER, M/S. ORIENTAL INSURANCE CO.LTD.-MP	DAMIR KHAN
33	MACA/513/2023 1068/2023	PURNA SUNA-MP	
34	ABLAPL/3540/2023 1069/2023	SIBA NAYAK-MP	
35	ABLAPL/10247/2021 1070/2023	MILI SAHOO-MP	
36	ABLAPL/3349/2023 1071/2023	NARASINGHA PANDA-MP	
37	ABLAPL/3263/2023 1072/2023	KALU CHETTY-MP	
38	ABLAPL/3996/2023 1303/2023	PRUTHWIRAJ LENKA-MP	SARADA PRASAD DASH
39	CRLA/595/2023 1304/2023	PRUTHWIRAJ LENKA-MP	SARADA PRASAD DASH
40	CRLA/595/2023 1305/2023	SOUMYA RANJAN SAHOO@PAPU-MP	SOUGAT DASH
41	CRLA/596/2023 1306/2023	SOUMYA RANJAN SAHOO@PAPU-MP	SOUGAT DASH
42	CRLA/596/2023 1307/2023	SOUMYA RANJAN SAHOO@PAPU-MP	SOUGAT DASH
43	CRLA/596/2023 1308/2023	MANAS RANJAN MALLICK-MP	SAMVIT MOHANTY
44	CRLA/597/2023 1309/2023	MANAS RANJAN MALLICK-MP	SAMVIT MOHANTY
45	CRLA/597/2023 1762/2023	KSHYAMASHILA KAUDI-MP	
46	CRLMC/1610/2022 1763/2023	JEEVAN@JUGAL KISHORE DASH-MP	PRASANTA KUMAR TRIPATHY
47	CRLMC/2482/2023 1764/2023	SHAKTISHREE LENKA-MP	MOHENDRA KUMAR MOHAPATRO
48	CRLMC/2483/2023 1765/2023	SHAKTISHREE LENKA-MP	MOHENDRA KUMAR MOHAPATRO
49	CRLMC/2484/2023 1766/2023	DURGADAS PANIGRAHI-MP	BRAHMANANDA TRIPATHY
50	CRLMC/2485/2023 1767/2023	SREE METALIKS LTD.,KEONJHAR-MP	KSHIROD KUMAR SAHOO
51	CRLMC/2486/2023 1768/2023	ASHOK KUMAR MOHANTY-MP	SUDEEP KUMAR SARANGI
52	CRLMC/2488/2023 1769/2023	SANKAR NAIK-MP	ASWINI KUMAR MISHRA 3
53	CRLMC/2489/2023 1770/2023	SANJIB HARIPAL-MP	BHOJARAJ SETH
54	CRLMC/2492/2023 3077/2023	ALL ODISHA CONTRACTORS ASSOCIATION-MP	GYANESWAR SATPATHY
55	WA/1184/2023 3078/2023	BHARAT KISHORE PANDA-MP	M/S.B.B.MISHRA,J.RATH
56	WA/231/2017 3079/2023	SANJAY KUMAR MISHRA-MP	BANSHIDHAR SATPATHY
57	WA/1185/2023 3080/2023	SANJAY KUMAR MISHRA-MP	BANSHIDHAR SATPATHY
	WA/1185/2023		

58	3081/2023 WA/1185/2023	SANJAY KUMAR MISHRA-MP	BANSHIDHAR SATPATHY
59	3082/2023 WA/1060/2023	PRESIDENT ODAGAON SERVICE COOPERATIVE SOCIETY	KRISHNA CHANDRA SAHU
60	3083/2023 WA/1060/2023	PRESIDENT ODAGAON SERVICE COOPERATIVE SOCIETY	KRISHNA CHANDRA SAHU
61	3084/2023 WA/315/2021	NRUSINGH CHARAN KUND-MP	
62	3085/2023 WA/315/2021	NRUSINGH CHARAN KUND-MP	
63	3086/2023 WA/1186/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
64	3087/2023 WA/1186/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
65	3088/2023 WA/1186/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
66	3089/2023 WA/1187/2023	STATE OF ODISHA-MP	ABHAYA KUMAR SHARMA, A.G.A.
67	3090/2023 WA/1187/2023	STATE OF ODISHA-MP	ABHAYA KUMAR SHARMA, A.G.A.
68	3091/2023 WA/1187/2023	STATE OF ODISHA-MP	ABHAYA KUMAR SHARMA, A.G.A.
69	3092/2023 WA/1188/2023	STATE OF ODISHA-MP	ABHAYA KUMAR SHARMA, A.G.A.
70	3093/2023 WA/1188/2023	STATE OF ODISHA-MP	ABHAYA KUMAR SHARMA, A.G.A.
71	3094/2023 WA/1188/2023	STATE OF ODISHA-MP	ABHAYA KUMAR SHARMA, A.G.A.
72	3095/2023 WA/1189/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
73	3096/2023 WA/1189/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
74	3097/2023 WA/1189/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
75	3098/2023 WA/1190/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
76	3099/2023 WA/1190/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
77	3100/2023 WA/1190/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
78	3101/2023 WA/1191/2023	RANGADHAR MEHER-MP	AMBIKA PRASAD RAY
79	3102/2023 WA/1191/2023	RANGADHAR MEHER-MP	AMBIKA PRASAD RAY
80	3103/2023 WA/1192/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
81	3104/2023 WA/1192/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
82	3105/2023 WA/1192/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
83	3106/2023 WA/1193/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
84	3107/2023 WA/1193/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
85	3108/2023 WA/1193/2023	STATE OF ODISHA-MP	MANOJA KUMAR KHUNTIA, A.G.A.
86	8003/2023 WP(C)/17494/2023	ASHA NAIK-MP	VIJAYA KAR
87	8004/2023 WP(C)/17495/2023	PROF. DR. PURNIMA ANJALI MOHANTY-MP	AMRIT MISHRA
88	8005/2023 WP(C)/17496/2023	ANIRUDHA ROUT-MP	GURU PRASAD MOHANTY
89	8006/2023	WAMAN VIKRAM NIVRUTI-MP	AVIJIT MISHRA

90	WP(C)/17497/2023 8007/2023	DILLIP KUMAR POLEI-MP	PAMI RATH
91	WP(C)/17500/2023 8008/2023	BIKRAMADITYA KAR-MP	ANJAN KUMAR BISWAL
92	WP(C)/17503/2023 8009/2023	PURNIMA MOHANTA-MP	BRUNDABAN ROUT
93	WP(C)/17504/2023 8010/2023	SHREEYA BAG-MP	KRISHNA CHANDRA SAHU
94	WP(C)/17507/2023 8011/2023	PURANDARA MAHANTA-MP	PRADEEP KUMAR KHUNTA
95	WP(C)/17511/2023 8012/2023	DURYODHAN MOHANTY-MP	SATYA RANJAN PATI
96	WP(C)/17512/2023 8013/2023	SUNIL KUMAR SINGH-MP	ARJUNA CH. BEHERA
97	WP(C)/17515/2023 8014/2023	GIRIDHARI SAHU-MP	SANTOSH KUMAR DWIVEDY
98	WP(C)/17519/2023 8015/2023	BIDYADHAR JENA-MP	PRASANTA KUMAR SATAPATHY
99	WP(C)/17520/2023 8016/2023	PRANAB KUMAR SAHU-MP	PRASANTA KUMAR SATAPATHY
100	WP(C)/17526/2023 8017/2023	JYOTSNAMAYEE SAMAL-MP	SAMIR KUMAR MISHRA
101	WP(C)/15880/2023 8018/2023	BIJAN KUMAR DAS-MP	ASHIS KUMAR MISHRA
102	WP(C)/17525/2023 8019/2023	M/S. SHREYA AGENCY-MP	MUKESH AGARWAL
103	WP(C)/17522/2023 8020/2023	TIRATH SINGH THAKUR-MP	SUSHANTA KUMAR JOSHI
104	WP(C)/9153/2023 8021/2023	BISWARANJAN MOHAPATRA-MP	DIGAMBARA MISHRA
105	WP(C)/17530/2023 8022/2023	MADHAB CHANDRA ROUL-MP	SOUGAT DASH
106	WP(C)/17529/2023 8023/2023	TATA NARESH BISOI-MP	BHABANI PRASAD MOHANTY
107	WP(C)/17531/2023 8024/2023	AKSHYA KUMAR DAS-MP	DILLIP RAY
108	WP(C)/17376/2023 8025/2023	DIPIKA SWAIN-MP	GOPAL PRASAD JENA
109	WP(C)/17533/2023 8026/2023	PRABHAT KUMAR SAHU-MP	BHABANI PRASAD MOHANTY
110	WP(C)/17534/2023 8027/2023	AJIT KUMAR PANDA-MP	BHABANI PRASAD MOHANTY
111	WP(C)/17538/2023 8028/2023	TULA RAM AHIR-MP	GOUTAM LENKA
112	WP(C)/17539/2023 8029/2023	MADHUSUDAN ACHARJYA-MP	BHABANI PRASAD MOHANTY
113	WP(C)/17540/2023 8030/2023	JOGENDRANATHA BEHURA-MP	SUKANTA KUMAR NAYAK
114	WP(C)/17536/2023 8031/2023	GIRIKUNJ TRADELINK PVT. LTD.,KOLKATA-MP	AMIT PATTNAIK
115	WP(C)/17541/2023 8032/2023	TATA NARESH BISOI-MP	BHABANI PRASAD MOHANTY
116	WP(C)/17544/2023 8033/2023	M/S SUSHAMA ELECTRICALS WORKS-MP	RAMESH CHANDRA JENA
117	WP(C)/17543/2023 8034/2023	JYOTIRMAYEE PATTANAIK-MP	BHABANI PRASAD MOHANTY
118	WP(C)/17546/2023 8035/2023	SARAT CHANDRA MALIK-MP	UMA CHARAN MISHRA
119	WP(C)/17547/2023 8036/2023	SAUDAMINI PANDA @ PADHI-MP	PRADEEP KUMAR DASH
120	WP(C)/17549/2023 8037/2023	KRUSHNA PRADHAN-MP	BHABANI PRASAD MOHANTY
	WP(C)/17550/2023		

121	8038/2023 WP(C)/17548/2023	SISIR KUMAR SWAIN-MP	SIDHARTHA MISHRA (1)
122	8039/2023 WP(C)/17551/2023	GYANA RANJAN MOHANTY-MP	ALOK KUMAR PANDA
123	8040/2023 WP(C)/17545/2023	SRIPATI CHARAN JENA-MP	BISWAJIT MOHAPATRA
124	8041/2023 WP(C)/17552/2023	DAMODAR PATNAIK-MP	BHABANI PRASAD MOHANTY
125	8042/2023 WP(C)/6708/2023	FAKIR KARNA-MP	M.PRATAP @ PRATAP KUMAR MOHAPATRA
126	8043/2023 WP(C)/17553/2023	CHANDRASEKHAR NANDA-MP	SANGRAM JENA
127	8044/2023 WP(C)/17554/2023	MANJULATA MAHARNA-MP	KRISHNA CHANDRA SAHU
128	8045/2023 WP(C)/17555/2023	PRABHAT KUMAR SAHU-MP	BHABANI PRASAD MOHANTY
129	8046/2023 WP(C)/17559/2023	ISWAR SAMAL-MP	BHABANI PRASAD MOHANTY
130	8047/2023 WP(C)/16486/2023	SUDIPTA SEKHAR SARDAR-MP	SUKANTA KUMAR DALAI
131	8048/2023 WP(C)/17562/2023	BHAGABAN KHARA-MP	BHABANI PRASAD MOHANTY
132	8049/2023 WP(C)/17563/2023	KALPANA DALEI-MP	SANJIBANI MISHRA
133	8050/2023 WP(C)/17564/2023	ARUNA KUMAR SETHI-MP	SANGRAM JENA
134	8051/2023 WP(C)/17566/2023	MITRABHANU PRADHAN-MP	BIKRAM KESHARI BAL
135	8052/2023 WP(C)/24322/2022	BRAHMANANDA SAHOO-MP	BISHAL BAIVAB
136	8053/2023 WP(C)/17567/2023	CHINMAYEE MISHRA-MP	ROHIT RANJAN RAY
137	8054/2023 WP(C)/17376/2023	AKSHYA KUMAR DAS-MP	DILLIP RAY
138	8055/2023 WP(C)/22200/2016	KAILASH CHLENKA-MP	
139	8056/2023 WP(C)/17570/2023	RAMESH CHANDRA NAYAK-MP	ROHIT RANJAN RAY
140	8057/2023 WP(C)/17569/2023	ASHOK PATTANAIAK-MP	SANGRAM JENA
141	8058/2023 WP(C)/17572/2023	SHILPI BASUMALLIK-MP	BIBEKANANDA BHUYAN
142	8059/2023 WP(C)/17574/2023	M/S MAA LAXMI ENTERPRISES-MP	RAMESH CHANADRA JENA
143	8060/2023 WP(C)/17575/2023	SUMANTA KUMAR CHAMPATI-MP	HRUDANANDA MOHAPATRA
144	8061/2023 WP(C)/13389/2023	O.V.RAMANA-MP	SWAPNIL ROY, M/S NIROD KUMAR SAHU, B SWAIN, A
145	8062/2023 WP(C)/17592/2023	NITAI KUMAR BARIK-MP	RUDRA PRASAD KAR
146	8063/2023 WP(C)/17597/2023	NIRANJAN SAHOO-MP	DR. SUSANT KUMAR KANUNGO
147	8064/2023 WP(C)/17599/2023	RANJAN MALI-MP	SIDDHARTH PRASAD MISHRA
148	8065/2023 WP(C)/17601/2023	PRATIMA MALLIK-MP	BIKASH KUMAR ROUSTRAY
149	8066/2023 WP(C)/17606/2023	DEEPAK RANJAN SRICHANDAN-MP	MANOJ KUMAR MOHANTY
150	8067/2023 WP(C)/17607/2023	VIJAY KUMAR PATRA-MP	ASHOK DAS
151	8068/2023 WP(C)/17608/2023	PRAVIN KUMAR ANAND-MP	PRASANTA KUMAR SATAPATHY
152	8069/2023	BIRUPAKSHYA SAHU-MP	ASHOK DAS

153	WP(C)/17609/2023 8070/2023	ARUPANANDA SAHANI-MP	SUKANTA KUMAR DALAI
154	WP(C)/17610/2023 8071/2023	SATYAM SHIBAM MISHRA-MP	ASHOK DAS
155	WP(C)/17611/2023 8072/2023	M/S JBS CONSTRUCTION, ANGUL-MP	SUKANTA KUMAR DALAI
156	WP(C)/17612/2023 8073/2023	KARISHMA BEHERA-MP	ASHOK DAS
157	WP(C)/17613/2023 8074/2023	JAYANTA KUMAR JENA-MP	SUKANTA KUMAR DALAI
158	WP(C)/17614/2023 8075/2023	GHANASHYAM BARIK-MP	KARTIK CHANDRA TRIPATHY
159	WP(C)/17615/2023 8076/2023	SUDIPTA SEKHAR SARDAR-MP	SUKANTA KUMAR DALAI
160	WP(C)/17616/2023 8077/2023	GHANASHYAM SUNA-MP	MANOJ KUMAR PATI
161	WP(C)/17617/2023 8078/2023	BIPIN PATEL-MP	MANOJ KUMAR PATI
162	WP(C)/17619/2023 8079/2023	M/S JBS CONSTRUCTION, ANGUL-MP	SUKANTA KUMAR DALAI
163	WP(C)/17618/2023 8080/2023	JAGESWAR BAIGA-MP	MANOJ KUMAR PATI
164	WP(C)/17620/2023 8081/2023	GANGADHAR SAMANTARAY-MP	MANOJ KUMAR MOHANTY
165	WP(C)/17604/2023 8082/2023	TIHARU DAS-MP	MANOJ KUMAR PATI
166	WP(C)/17621/2023 8083/2023	PURNA CHANDRA BAG-MP	MANOJ KUMAR PATI
167	WP(C)/17622/2023 8084/2023	SUSIL KUMAR PATEL-MP	MANOJ KUMAR PATI
168	WP(C)/17623/2023 8085/2023	STHABIRA DUAN-MP	MANOJ KUMAR PATI
169	WP(C)/17625/2023 8086/2023	NIRANJAN ROUT-MP	SUBIR PALIT
170	WP(C)/17626/2023 8087/2023	KRUSHNA CHANDRA BEHERA-MP	MANAS RANJAN DHAL
171	WP(C)/17629/2023 8088/2023	PABAN KUMAR MAHANTA-MP	SUSANTA KUMAR BARAL
172	WP(C)/17630/2023 8089/2023	PITAMBAR DHADA-MP	PRAVU PITYARTHI KU. PANDIT
173	WP(C)/17631/2023 8090/2023	SATRUGHNA NAIK-MP	KANANBALA ROY CHOUDHURY
174	WP(C)/17632/2023 8091/2023	SATRUGHNA NAIK-MP	KANANBALA ROY CHOUDHURY
175	WP(C)/17632/2023 8092/2023	M/S HIMANSHU SEKHAR PRADHAN, PURI-MP	KANANBALA ROY CHOUDHURY
	WP(C)/17636/2023		